Seventeenth Series, Vol. XIX No. 1

Monday, July 18, 2022
Ashadha 27, 1944 (Saka)

LOK SABHA DEBATES

(Original Version)

Ninth Session

(Seventeenth Lok Sabha)

(Vol. XIX contains Nos.1 to 10)

LOK SABHA SECRETARIAT

NEW DELHI

EDITORIAL BOARD

Utpal Kumar Singh
Secretary-General
Lok Sabha

Vinay Kumar Mohan
Joint Secretary

Mahavir Singh
Director

Narad Prasad Kimothi
Sunita Arora
Joint Director

Sunita Thapliyal
Editor

© 2022 Lok Sabha Secretariat

None of the material may be copied, reproduced, distributed, republished, downloaded, displayed, posted or transmitted in any form or by any means, including but not limited to, electronic, mechanical, photocopying, recording or otherwise, without the prior permission of Lok Sabha Secretariat. However, the material can be displayed, copied, distributed and downloaded for personal, non-commercial use only, provided the material is not modified and all copyright and other proprietary notices contained in the material are retained.

C O N T E N T S

Seventeenth Series, Vol. XIX, Ninth Session, 2022/1944 (Saka)
No. 01, Monday, July 18, 2022/ Ashadha 27, 1944 (Saka)

S U B J E C T	P A G E S
ALPHABETICAL LIST OF MEMBERS OF SEVENTEENTH LOK SABHA	6-29
OFFICERS OF LOK SABHA	30
COUNCIL OF MINISTERS	31-40
NATIONAL ANTHEM	42
MEMBERS SWORN	42
OBITUARY REFERENCES	43-47
FELICITATIONS BY THE SPEAKER	
(i) Election of new Members and congratulations on constitution of full House	48
(ii) Congratulations on reaching the milestone of 200 crore COVID vaccine doses	48
OBSERVATION BY THE SPEAKER	49
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 1 to 20	50-130
Unstarred Question Nos. 1 to 230	131-819

PAPERS LAID ON THE TABLE 820-829, 831-833

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the 320th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on "Development of Tourism Infrastructure in the Country" pertaining to the Ministry of Tourism

Adv. Ajay Bhatt 830

MOTION RE: REPORT OF JOINT COMMITTEE ON BIOLOGICAL DIVERSITY (AMENDMENT) BILL, 2021 - EXTENSION OF TIME 834

FAMILY COURTS (AMENDMENT) BILL, 2022 835-836

MATTERS UNDER RULE 377 837-858

(i) Regarding inclusion of Khetauri, Ghatwal-Ghatwar and others in the list of Scheduled Tribes

Dr. Nishikant Dubey 838

(ii) Regarding damage caused by annual flood in river Ganga in Misrikh Parliamentary Constituency, Uttar Pradesh

Shri Ashok Kumar Rawat 839

(iii) Regarding setting up of a branch of Nationalised Bank in Bamorekalan in Guna Parliamentary Constituency, Madhya Pradesh

Shri Krishnapalsingh Yadav 840

(iv) Need to curb fraudulent mobile app loan

Shri P. P. Chaudhary 841

(v) Regarding sluggish implementation of Pradhan Mantri Gram Sadak Yojana in Bihar particularly in Darbhanga

Shri Gopal Jee Thakur 842

(vi) Regarding augmentation of irrigation facilities in Banaskantha Parliamentary Constituency, Gujarat

Shri Parbatbhai Savabhai Patel 843

(vii) Regarding setting up of a post office at Sansad Adarsh Gram Panchayat Belawan, Rampur Block, Kaimur district, Bihar

Shri Chhedi Paswan 844

(viii) Need to connect Sohagara Dham with Ramayan Circuit and development of other tourist places in Salempur Parliamentary Constituency, Uttar Pradesh

Shri Ravindra Kushawaha 845

(ix) Regarding further education of Ukraine-returnee medical students in Indian medical colleges

Shri Dharambir Singh 846

(x) Regarding provision of salary, allowances and other facilities to wardens of civil defence service

Shri Rajendra Agrawal 847

(xi) Regarding release of funds for works undertaken under Deen Dayal Upadhyay Gram Jyoti Yojana in Madhya Pradesh

Shri Ganesh Singh 848

(xii) Regarding grant of bail to alleged accused persons in Mumbai, Maharashtra

Shri Gopal Shetty 849

(xiii) Need to provide compensation to farmers whose lands have been acquired for fencing purpose in border areas of the UT of Jammu & Kashmir

Shri Jugal Kishore Sharma 850

(xiv) Regarding expediting of 6-laning work of NH-65 from Hyderabad to Vijayawada

Shri Komati Reddy Venkat Reddy 851

(xv) Regarding stoppage of trains at Sarupathar Railway Station

Shri Gaurav Gogoi 852

(xvi) Regarding ESI facility for contract workers of Salem Steel Plant

Shri S.R. Parthiban 853

(xvii) Need to declare Nabinagar-Barun road as National Highway

Shri Mahabali Singh 854

(xviii) Regarding release of pending dues of sugarcane farmers

Shri Malook Nagar 855

(xix) Regarding steps to solve Bank fraud cases

Shri Kotha Prabhakar Reddy 856

(xx) Regarding establishment of a CGHS Wellness Centre in Satara District, Maharashtra

Shri Shriniwas Dadasaheb Patil 857

(xxi) Regarding Airfare from Gulf countries to Kerala

Dr. M. P. Abdussamad Samadani 858

*__ANNEXURE – I__

Member-wise Index to Starred Questions 841

Member-wise Index to Unstarred Questions 842-847

__*ANNEXURE – II__

Ministry-wise Index to Starred Questions 848

Ministry-wise Index to Unstarred Questions 849

* Available in Master copy of Debate, placed in Library.

ALPHABETICAL LIST OF MEMBERS OF SEVENTEENTH LOK SABHA

Abdullah, Dr. Farooq (Srinagar)

Adhikari (Dev), Shri Deepak (Ghatal)

Adhikari, Shri Dibyendu (Tamluk)

Adhikari, Shri Sisir Kumar (Kanthi)

Agrawal, Shri Rajendra (Meerut)

Ahluwalia, Shri S.S. (Bardhaman-Durgapur)

Ahmed, Shrimati Sajda (Uluberia)

Ajgalley, Shri Guharam (Janjgir-Champa)

Ajmal, Shri M. Badruddin (Dhubri)

Ali, Kunwar Danish (Amroha)

Amarappa, Shri Karadi Sanganna (Koppal)

Ambareesh, Shrimati Sumalatha (Mandya)

Anand, Shri D.M. Kathir (Vellore)

Angadi, Shrimati Mangal Suresh (Belgaum)

Annadurai, Shri C. N. (Tiruvannamalai)

Ansari, Shri Afzal (Ghazipur)

Antony, Shri Anto (Pathanamthitta)

Anuradha, Shrimati Chinta (Amalapuram)

Ariff, Adv. A. M. (Alappuzha)

Aujla, Shri Gurjeet Singh (Amritsar)

Azad, Shrimati Sangeeta (Lalganj)

Baalu, Shri T.R. (Sriperumbudur)

Bachegowda, Shri B.N. (Chikkballapur)

Badal, Shri Sukhbir Singh (Firozpur)

Badal, Shrimati Harsimrat Kaur (Bathinda)

Baghel, Prof. S.P. Singh (Agra)

Baghel, Shri Vijay (Durg)

Baheria, Shri Subhash Chandra (Bhilwara)

Baij, Shri Deepak (Bastar)

Balyan, Dr. Sanjeev Kumar (Muzaffarnagar)

Bandyopadhyay, Shri Sudip (Kolkata Uttar)

Banerjee, Shri Abhishek (Diamond Harbour)

Banerjee, Shri Kalyan (Sreerampur)

Banerjee, Shri Prasun (Howrah)

Bapat, Shri Girish Bhalchandra (Pune)

Barla, Shri John (Alipurduars)

Barne, Shri Shrirang Appa (Maval)

Barq, Dr. Shafiqur Rahman (Sambhal)

Baruah, Shri Pradan (Lakhimpur)

Basavaraj, Shri G. S. (Tumkur)

Basheer, Shri E. T. Mohammed (Ponnani)

Behanan, Shri Benny (Chalakudy)

Beniwal, Shri Hanuman (Nagaur)

Bey, Shri Horen Sing (Autonomous District)

Bhabhor, Shri Jasvantsinh Sumanbhai (Dahod)

Bhagat, Shri Sudarshan (Lohardaga)

Bhamre, Dr. Subhash Ramrao (Dhule)

Bharat, Shri Margani (Rajahmundry)

Bhargava, Shri Ramakant (Vidisha)

Bhatia, Shri Sanjay (Karnal)

Bhatt, Adv. Ajay (Nainital-Udhamsingh Nagar)

Bhatt, Shrimati Ranjanben (Vadodara)

Bholanath ‘B.P. Saroj’, Shri (Machhlishahr)

'Bhole', Shri Devendra Singh (Akbarpur)

Bhoumik, Kumari Pratima (Tripura West)

Bidhuri, Shri Ramesh (South Delhi)

Bind, Shri Ramesh (Bhadohi)

Birla, Shri Om (Kota)

Bisen, Dr. Dhal Singh (Balaghat)

Bisoyi, Shrimati Pramila (Aska)

Bista, Shri Raju (Darjeeling)

Bohra, Shri Ramcharan (Jaipur)

Bordoloi, Shri Pradyut (Nowgong)

Borlakunta, Dr.Venkatesh Netha (Peddapalle)

Chahar, Shri Rajkumar (Fatehpur Sikri)

Chakraborty, Sushri Mimi (Jadavpur)

Chandel, Kunwar Pushpendra Singh (Hamirpur)

Chandra Sekhar , Shri Bellana (Vizianagaram)

Chandra, Shri Girish (Nagina)

Chatterjee, Shrimati Locket (Hooghly)

Chaudhary, Shri P. P. (Pali)

Chaudhary, Shri Pankaj (Maharajganj)

Chaudhary, Shri Santokh Singh(Jalandhar)

Chaudhuri, Sushri Debasree (Raiganj)

Chauhan, Shri Devusinh (Kheda)

Chavda, Shri Vinod Lakhamshi (Kachchh)

Chazhikadan, Shri Thomas (Kottayam)

Chellakumar, Dr. A. (Krishnagiri)

Chidambaram, Shri Karti P. (Sivaganga)

Chikhlikar, Shri Prataprao Patil (Nanded)

Chinraj, Shri A.K.P. (Namakkal)

Choubey, Shri Ashwini Kumar (Buxar)

Choudhary, Shri Bhagirath (Ajmer)

Choudhary, Shri Chandra Prakash (Giridih)

Choudhary, Shri Kailash (Barmer)

Choudhary, Shri Pradeep Kumar (Kairana)

Chouhan, Shri Nihal Chand (Ganganagar)

Chowdhury, Shri Abu Hasem Khan (Maldaha Dakshin)

Chowdhury, Shri Adhir Ranjan (Baharampur)

Chudasama, Shri Rajesh Naranbhai (Junagadh)

Dabhi, Shri Bharatsinhji Shankarji (Patan)

Dadarao, Shri Danve Raosaheb (Jalna)

Damor, Er. Guman Singh (Ratlam)

Darbar, Shri Chattar Singh (Dhar)

Das, Shri Pallab Lochan (Tezpur)

Dastidar, Dr. Kakoli Ghosh (Barasat)

Deb, Shri Nitesh Ganga (Sambalpur)

Deol, Shri Sunny (Gurdaspur)

Devarayalu, Shri Lavu Srikrishna (Narasaraopet)

Devendrappa, Shri Y. (Bellary)

Delkar, Shrimati Kalaben Mohanbhai (Dadra & Nagar Haveli)

Devi, Shrimati Annpurna (Kodarma)

Devi, Shrimati Rama (Sheohar)

Devi, Shrimati Veena (Vaishali)

Dhaduk, Shri Rameshbhai L. (Porbandar)

Dhanorkar,Shri Balubhau *alias* Suresh Narayan (Chandrapur)

Dharmapuri, Shri Arvind (Nizamabad)

Dhotre, Shri Sanjay Shamrao (Akola)

Diler, Shri Rajveer (Hathras)

Dubey, Dr. Nishikant (Godda)

Dubey, Shri Vijay Kumar (Kushi Nagar)

Duggal, Sushri Sunita (Sirsa)

Dwivedi, Shri Harish (Basti)

Eden, Shri Hibi (Ernakulam)

Faizal P.P. Shri Mohammed (Lakshadweep)

Firojiya, Shri Anil (Ujjain)

Gaddigoudar, Shri P. C. (Bagalkot)

Gadkari, Shri Nitin Jairam (Nagpur)

Galla, Shri Jayadev (Guntur)

Gambhir, Shri Gautam (East Delhi)

Gandhi, Shri Feroze Varun (Pilibhit)

Gandhi, Shri Rahul (Wayanad)

Gandhi, Shrimati Maneka Sanjay (Sultanpur)

Gandhi, Shrimati Sonia (Raebareli)

Ganeshamurthi, Shri A. (Erode)

Gangwar, Shri Santosh Kumar (Bareilly)

Gao, Shri Tapir (Arunachal East)

Gautam, Shri Satish Kumar (Aligarh)

Gavit, Dr. Heena Vijaykumar (Nandurbar)

Gavit, Shri Rajendra Dhedya (Palghar)

Gawali (Patil), Shrimati Bhavana (Yavatmal-Washim)

Geetha Viswanath, Shrimati Vanga (Kakinada)

Ghosh, Shri Dilip (Medinipur)

Gill, Shri Jasbir Singh (Khadoor Sahib)

Gnanathiraviam, Shri S. (Tirunelveli)

Godse, Shri Hemant Tukaram (Nashik)

Gogoi, Shri Gaurav (Kaliabor)

Gogoi, Shri Topon Kumar (Jorhat)

Goswami, Shri Dulal Chandra (Katihar)

Gowda, Shri D.V. Sadananda (Bangalore North)

Gupta, Shri Sangam Lal (Pratapgarh)

Gupta, Shri Sudheer (Mandsour)

Gurumoorthy, Shri Maddila (Tirupati)

Hans, Shri Hans Raj (North West Delhi)

Hansdak, Shri Vijay Kumar (Rajmahal)

Haridas, Kumari Ramya (Alathur)

Hasan, Dr. S.T. (Moradabad)

Hegde, Shri Anantkumar (Uttara Kannada)

Hemamalini, Shrimati (Mathura)

Hembram, Shri Kunar (Jhargram)

Irani, Shrimati Smriti Zubin (Amethi)

Jadav, Dr. Umesh G. (Gulbarga)

Jadhav, Shri Prataprao (Buldhana)

Jadhav, Shri Sanjay (Parbhani)

Jadon, Dr. Chandra Sen (Firozabad)

Jagathrakshakan, Shri S. (Arakkonam)

Jahan, Shrimati Nusrat (Basirhat)

Jaiswal, Dr. Sanjay (Paschim Champaran)

Jaleel, Shri Syed Imtiaz (Aurangabad)

Jardosh, Shrimati Darshana Vikram (Surat)

Jatua, Shri Choudhury Mohan (Mathurapur)

Jaunapuria, Shri Sukhbir Singh (Tonk–Sawai Madhopur)

Jawed, Dr. Mohammad (Kishanganj)

Jayakumar, Dr. K. (Tiruvallur)

Jigajinagi, Shri Ramesh Chandappa (Bijapur)

Jolle, Shri Annasaheb Shankar (Chikkodi)

Joshi, Prof. Rita Bahuguna (Allahabad)

Joshi, Shri C. P. (Chittorgarh)

Joshi, Shri Pralhad (Dharwad)

Jothimani, Sushri S. (Karur)

Jyoti, Sadhvi Niranjan (Fatehpur)

Kachhadiya, Shri Naranbhai (Amreli)

Kaiser, Choudhary Mehboob Ali (Khagaria)

Kamait, Shri Dileshwar (Supaul)

Kapoor, Shri Kishan (Kangra)

Karandlaje, Kumari Shobha (Udupi Chikmagalur)

Karunanidhi, Shrimati Kanimozhi (Thoothukkudi)

Kashyap, Shri Dharmendra (Aonla)

Kashyap, Shri Suresh (Shimla)

Kaswan, Shri Rahul (Churu)

Katara, Shri Kanakmal (Banswara)

Kataria, Shri Rattan Lal (Ambala)

Kateel, Shri Nalin Kumar (Dakshina Kannada)

Katheria, Dr. Ram Shankar (Etawah)

Kaur, Shrimati Preneet (Patiala)

Kaushik, Shri Ramesh Chander (Sonipat)

Khadse, Shrimati Raksha Nikhil (Raver)

Khaleque, Shri Abdul (Barpeta)

Khan, Shri Abu Taher (Murshidabad)

Khan, Shri Saumitra (Bishnupur)

Kher, Shrimati Kirron (Chandigarh)

Khuba, Shri Bhagwanth (Bidar)

Kinjarapu, Shri Ram Mohan Naidu (Srikakulam)

Kirtikar, Shri Gajanan (Mumbai North-West)

Kishan, Shri Ravi (Gorakhpur)

Kishore, Shri Kaushal (Mohanlalganj)

Kol, Shri Pakauri Lal (Robertsganj)

Kolhe, Dr. Amol Ramsing (Shirur)

Koli, Shrimati Ranjeeta (Bharatpur)

Kora, Shrimati Geeta (Singhbhum)

Kotagiri, Shri Sridhar (Eluru)

Kotak, Shri Manoj (Mumbai North-East)

Kulaste, Shri Faggansingh (Mandla)

Kumar, Dr. Virendra (Tikamgarh)

Kumar, Shri Bandi Sanjay (Karimnagar)

Kumar, Shri Dhanush M. (Tenkasi)

Kumar, Shri Kaushlendra (Nalanda)

Kumar, Shri Narendra (Jhunjhunu)

Kumar, Shri Santosh (Purnia)

Kumar, Shri Sunil (Valmiki Nagar)

Kumar, Shri Vijay (Gaya)

Kumari, Sushri Diya (Rajsamand)

Kundariya, Shri Mohanbhai (Rajkot)

Kuriakose, Adv. Dean (Idukki)

Kushawaha, Shri Ravindra (Salempur)

Lal, Shri Akshaibar (Bahraich)

Lalrosanga, Shri C. (Mizoram)

Lalwani, Shri Shankar (Indore)

Lekhi, Shrimati Meenakashi (New Delhi)

Lodhi, Shri Ghanshyam Singh (Rampur)

Lokhande, Shri Sadashiv Kisan (Shirdi)

Lone, Shri Akbar (Baramulla)

Maadam, Shrimati Poonamben (Jamnagar)

Madhav, Shri Kuruva Gorantla (Hindupur)

Madhavi, Kumari Goddeti (Araku)

Mahajan, Shrimati Poonam (Mumbai North-Central)

Mahant, Shrimati Jyotsna Charandas (Korba)

Maharaj, Dr. Swami Sakshiji (Unnao)

Mahato, Shri Bidyut Baran (Jamshedpur)

Mahato, Shri Jyotirmay Singh (Purulia)

Mahtab, Shri Bhartruhari (Cuttack)

Majhi, Shri Ramesh Chandra (Nabarangpur)

Majumdar, Dr. Sukanta (Balurghat)

Mal, Shri Asit Kumar (Bolpur)

Mallah, Shri Kripanath (Karimganj)

Mallick, Dr. Rajashree (Jagatsinghpur)

Malothu, Shrimati Kavitha (Mahabubabad)

Mandal, Shri Ajay Kumar (Bhagalpur)

Mandal, Shri Ramprit (Jhanjharpur)

Mandal, Shrimati Manjulata (Bhadrak)

Mandavi , Shri Mohan (Kanker)

Mandlik, Shri Sanjay Sadashivrao (Kolhapur)

Mane, Shri Dhairyasheel Sambhajirao (Hatkanangle)

Manickam Tagore, Shri B. (Virudhunagar)

Mann, Sardar Simranjit Singh (Sangrur)

Maran, Shri Dayanidhi (Chennai Central)

Masoodi , Shri Hasnain (Anantnag)

Maurya, Dr. Sanghamitra (Badaun)

Meena, Shri Arjunlal (Udaipur)

Meena, Shrimati Jaskaur (Dausa)

Meghwal, Shri Arjun Ram (Bikaner)

Mendhe, Shri Sunil Baburao (Bhandara-Gondiya)

Mishra, Shri Janardan (Rewa)

Misra, Shri Pinaki (Puri)

Modi, Shri Narendra (Varanasi)

Mohan, Shri P. C. (Bangalore Central)

Mohanty, Shri Anubhav (Kendrapara)

Moitra, Sushri Mahua (Krishnanagar)

Mondal, Shri Sunil Kumar (Bardhaman Purba)

Mondal, Shrimati Pratima (Jaynagar)

Munda, Shri Arjun (Khunti)

Munde, Dr. Pritam Gopinathrao (Beed)

Muniswamy, Shri S. (Kolar)

Munjapara , Dr.(Prof.) Mahendra (Surendranagar)

Muraleedharan, Shri K. (Vadakara)

Murmu, Kumari Chandrani (Keonjhar)

Murmu, Shri Khagen (Maldaha Uttar)

Nagar, Shri Malook (Bijnor)

Nagar, Shri Rodmal (Rajgarh)

Naik, Shri Raja Amareshwara (Raichur)

Naik, Shri Shripad Yesso (North Goa)

Namgyal, Shri Jamyang Tsering (Ladakh)

Natarajan, Shri P.R. (Coimbatore)

Nath, Shri Balak (Alwar)

Nath, Shri Nakul K. (Chhindwara)

Navaskani , Shri K. (Ramanathapuram)

Nete, Shri Ashok Mahadeorao (Gadchiroli-Chimur)

Nimbalkar, Shri Ranjeetsinha Hindurao Naik (Madha)

Nishad, Shri Ajay (Muzaffarpur)

Nishad, Shri Praveen Kumar (Sant Kabir Nagar)

Nishank, Dr. Ramesh Pokhriyal (Haridwar)

Oja, Shrimati Queen (Gauhati)

Oram, Shri Jual (Sundargarh)

Owaisi, Shri Asaduddin (Hyderabad)

Paarivendhar, Dr. T. R. (Perambalur)

Pachauri, Shri Satyadev (Kanpur)

Pal, Shri Jagdambika (Domariyaganj)

Pal, Shri Krishan (Faridabad)

Pala, Shri Vincent H. (Shillong)

Palanimanickam, Shri S.S. (Thanjavur)

Panda, Shri Basanta Kumar (Kalahandi)

Pandey, Dr. Mahendra Nath (Chandauli)

Pandey, Shri Ritesh (Ambedkar Nagar)

Pandey, Shri Santosh (Rajnandgaon)

Paras, Shri Pashupati Kumar (Hajipur)

Parkash, Shri Som (Hoshiarpur)

Parthiban, Shri S.R. (Salem)

Pasunoori, Shri Dayakar (Warangal)

Paswan, Shri Chhedi (Sasaram)

Paswan, Shri Chirag Kumar (Jamui)

Paswan, Shri Kamlesh (Bansgaon)

Patel (Bakabhai), Shri Mitesh (Anand)

Patel, Dr. K.C. (Valsad)

Patel, Shri Devaji (Jalore)

Patel, Shri Gajendra Umrao Singh (Khargone)

Patel, Shri Hasmukhbhai S. (Ahmedabad East)

Patel, Shri Lalubhai B. (Daman & Diu)

Patel, Shri Parbatbhai Savabhai (Banaskantha)

Patel, Shri Prahalad Singh (Damoh)

Patel, Shri R.K. Singh (Banda)

Patel, Shrimati Anupriya (Mirzapur)

Patel, Shrimati Keshari Devi (Phulpur)

Patel, Shrimati Sharda Anil (Mahesana)

Pathak, Shri Subrat (Kannauj)

Pathak, Shrimati Riti (Sidhi)

Patil, Shri B.B. (Zahirabad)

Patil, Shri C. R. (Navsari)

Patil, Shri Gyaneshwar (Khandwa)

Patil, Shri Hemant (Hingoli)

Patil, Shri Kapil Moreshwar (Bhiwandi)

Patil, Shri Sanjay Kaka (Sangli)

Patil, Shri Shriniwas Dadasaheb (Satara)

Patil, Shri Unmesh Bhaiyyasaheb (Jalgaon)

Pawar, Dr. Bharati Pravin (Dindori)

Pfoze, Dr. Lorho (Outer Manipur)

Pintu , Shri Sunil Kumar (Sitamarhi)

Poddar, Shrimati Aparupa (Arambagh)

Pothuganti, Shri Ramulu (Nagarkurnool)

Prakash, Adv. Adoor (Attingal)

Prakash, Shri Jai (Hardoi)

Pramanik, Shri Nisith (Coochbehar)

Prasad , Shri Chandeshwar (Jahanabad)

Prasad, Shri Ravi Shankar (Patna Sahib)

Prasad, Shri V. Srinivas (Chamarajanagar)

Prathapan, Shri T. N. (Thrissur)

Premachandran, Shri N.K. (Kollam)

Pujari, Shri Suresh (Bargarh)

Raghavan, Shri M.K. (Kozhikode)

Raghavendra, Shri.B.Y. (Shimoga)

Rahaman, Shri Khalilur (Jangipur)

Rai, Shri Nityanand (Ujiarpur)

Raj, Shri Prince (Samastipur)

Raja, Shri A. (Nilgiris)

Rajenimbalkar, Shri Om Pavan (Osmanabad)

Rajoria, Dr. Manoj (Karauli–Dholpur)

Rajput, Shri Mukesh (Farrukhabad)

Raju, Shri Raghu Rama Krishna (Narsapuram)

Ram, Shri Vishnu Dayal (Palamu)

Ramalingam, Shri S. (Mayiladuthurai)

Ramesh, Shri T. R. V. S. (Cuddalore)

Rana, Shrimati Navneet Ravi (Amravati)

Rangaiah, Dr. Talari (Anantapur)

Ranjan, Dr. R. K. (Inner Manipur)

Rao , Shri Nama Nageswara (Khammam)

Rao, Shri Soyam Bapu (Adilabad)

Rathod , Shri Dipsinh Shankarsinh (Sabarkantha)

Rathod, Shri Ratansinh Magansinh (Panchmahal)

Rathore, Col. (Retd) Rajyavardhan (Jaipur Rural)

Rathva, Shrimati Gitaben V.(Chhota Udaipur)

Raut, Shri Vinayak Bhaurao (Ratnagiri–Sindhudurg)

Ravikumar, Dr. D. (Viluppuram)

Ravindhranath, Shri P. (Theni)

Rawat, Shri Ashok Kumar (Misrikh)

Rawat, Shri Tirath Singh (Garhwal)

Rawat, Shri Upendra Singh (Barabanki)

Ray, Prof. Sougata (Dum Dum)

Ray, Shrimati Sandhya (Bhind)

Reddeppa, Shri N. (Chittoor)

Reddy , Shri Manne Srinivas (Mahbubnagar)

Reddy, Dr. G. Ranjith (Chevella)

Reddy, Shri Adala Prabhakara (Nellore)

Reddy, Shri Anumula Revanth (Malkajgiri)

Reddy, Shri G. Kishan (Secunderabad)

Reddy, Shri Komati Reddy Venkat (Bhongir)

Reddy, Shri Kotha Prabhakar (Medak)

Reddy, Shri Magunta Sreenivasulu (Ongole)

Reddy, Shri P.V. Midhun (Rajampet)

Reddy, Shri Pocha Brahmananda (Nandyal)

Reddy, Shri Uttam Kumar (Nalgonda)

Reddy, Shri Y. S. Avinash (Kadapa)

Rehman, Shri Haji Fazlur (Saharanpur)

Revanna, Shri Prajwal (Hassan)

Rijiju, Shri Kiren (Arunachal West)

Roy (Banerjee), Shrimati Satabdi (Birbhum)

Roy, Dr. Jayanta Kumar (Jalpaiguri)

Roy, Dr. Rajdeep (Silchar)

Roy, Shrimati Mala (Kolkata Dakshin)

Rudy , Shri Rajiv Pratap (Saran)

Sadique, Shri Mohammad (Faridkot)

Sagar, Shri Arun Kumar (Shahjahanpur)

Sahoo, Shri Mahesh (Dhenkanal)

Sahu , Shri Chunnilal (Mahasamund)

Sahu, Shri Chandra Sekhar (Berhampur)

Sai, Shrimati Gomati (Raigarh)

Saikia, Shri Dilip (Mangaldoi)

Saini, Shri Nayab Singh (Kurukshetra)

Samadani, Dr. M. P. Abdussamad (Malappuram)

Samanta, Prof. Achyutananda (Kandhamal)

Sangma, Kumari Agatha K. (Tura)

Sao, Shri Arun (Bilaspur)

Sarangi, Shri Pratap Chandra (Balasore)

Sarangi, Shrimati Aparajita (Bhubaneswar)

Sarania, Shri Naba Kumar (Kokrajhar)

Saraswati, Shri Sumedhanand (Sikar)

Sardinha , Shri Francisco (South Goa)

Sarkar, Dr. Subhas (Bankura)

Sarkar, Shri Jagannath (Ranaghat)

Saruta, Shrimati Renuka Singh (Surguja)

Satyanarayana, Shri M. V. V. (Visakhapatnam)

Satyavathi, Dr. Beesetti Venkata (Anakapalle)

Sawant, Shri Arvind (Mumbai South)

Selvam, Shri G. (Kancheepuram)

Selvaraj, Shri M. (Nagapattinam)

Senthilkumar S., Dr. DNV (Dharmapuri)

Seth, Shri Sanjay (Ranchi)

Sethi, Shrimati Sarmistha (Jajpur)

Shah, Shri Amit (Gandhinagar)

Shah, Shrimati Mala Rajya Laxmi (Tehri Garhwal)

Shanmuga Sundaram, Shri K. (Pollachi)

Sharma, Dr. Arvind Kumar (Rohtak)

Sharma, Dr. Mahesh (Gautam Buddha Nagar)

Sharma, Shri Anurag (Jhansi)

Sharma, Shri Jugal Kishore (Jammu)

Sharma, Shri Kuldeep Rai (Andaman & Nicobar Islands)

Sharma, Shri Vishnu Datt (Khajuraho)

Shejwalkar, Shri Vivek Narayan (Gwalior)

Shekhawat, Shri Gajendra Singh (Jodhpur)

Shetty, Shri Gopal (Mumbai North)

Shewale, Shri Rahul Ramesh (Mumbai South-Central)

Shinde, Dr. Shrikant Eknath (Kalyan)

Shrangare, Shri Sudhakar Tukaram (Latur)

Shyal, Dr. Bharatiben D. (Bhavnagar)

Siddeshwar, Shri G.M. (Davanagere)

Sigamani, Dr. Pon Gautham (Kallakurichi)

Sigriwal, Shri Janardan Singh (Maharajganj)

Simha, Shri Prathap (Mysore)

Singari, Dr. Sanjeev Kumar (Kurnool)

Singh 'Lalan', Shri Rajiv Ranjan (Munghyr)

Singh (Raju Bhaiya), Shri Rajveer (Etah)

Singh Deo, Shrimati Sangeeta Kumari (Bolangir)

Singh, Dr. Amar (Fatehgarh Sahib)

Singh, Dr. Jitendra (Udhampur)

Singh, Dr. Satya Pal (Baghpat)

Singh, Gen. (Retd.) Dr. V. K. (Ghaziabad)

Singh, Rao Inderjit (Gurgaon)

Singh, Shri Arjun (Barrackpur)

Singh, Shri Atul Kumar *alias* Atul Rai (Ghosi)

Singh, Shri Bhola (Bulandshahr)

Singh, Shri Brijbhushan Sharan (Kaiserganj)

Singh, Shri Brijendra (Hisar)

Singh, Shri Chandan (Nawada)

Singh, Shri Dharambir (Bhiwani-Mahendragarh)

Singh, Shri Dushyant (Jhalawar-Baran)

Singh, Shri Ganesh (Satna)

Singh, Shri Giriraj (Begusarai)

Singh, Shri Kirti Vardhan (Gonda)

Singh, Shri Lallu (Faizabad)

Singh, Shri Mahabali (Karakat)

Singh, Shri Pashupati Nath (Dhanbad)

Singh, Shri Pradeep Kumar (Araria)

Singh, Shri R. K. (Arrah)

Singh, Shri Radha Mohan (Purvi Champaran)

Singh, Shri Raj Nath (Lucknow)

Singh, Shri Rajbahadur (Sagar)

Singh, Shri Rakesh (Jabalpur)

Singh, Shri Ravneet (Ludhiana)

Singh, Shri Sunil Kumar (Chatra)

Singh, Shri Sushil Kumar (Aurangabad)

Singh, Shri Uday Pratap (Hoshangabad)

Singh, Shri Virendra (Ballia)

Singh, Shrimati Himadri (Shahdol)

Singh, Shrimati Kavita (Siwan)

Singh, Shrimati Pratibha (Mandi)

Sinha, Shri Jayant (Hazaribagh)

Sinha, Shri Shatrughan (Asansol)

Solanki, Dr. (Prof.) Kirit Premjibhai (Ahmedabad West)

Solanky, Shri Mahendra Singh (Dewas)

Soni, Shri Sunil Kumar (Raipur)

Sonkar, Shri Vinod Kumar (Kaushambi)

Soren, Shri Sunil (Dumka)

Sreekandan, Shri V. K. (Palakkad)

Srinivas, Shri Kesineni (Vijayawada)

Subba, Shri Indra Hang (Sikkim)

Subbarayan, Shri K. (Tiruppur)

Sudhakaran , Shri K. (Kannur)

Sule, Shrimati Supriya Sadanand (Baramati)

Suman, Dr. Alok Kumar (Gopalganj)

Suresh, Shri D.K. (Bangalore Rural)

Suresh, Shri Kodikunnil (Mavelikkara)

Suresh, Shri Nandigam (Bapatla)

Surya, Shri Tejasvi (Bangalore South)

Swamiji, Dr. Jai Sidheshwar Shivacharya (Solapur)

Swamy, Shri A. Narayana (Chitradurga)

Tadas, Shri Ramdas (Wardha)

Tamta, Shri Ajay (Almora)

Tatkare, Shri Sunil Dattatray (Raigad)

Teli, Shri Rameshwar (Dibrugarh)

Teni, Shri Ajay Misra (Kheri)

Tewari, Shri Manish (Anandpur Sahib)

Thakur, Shri Gopal Jee (Darbhanga)

Thakur, Sadhvi Pragya Singh (Bhopal)

Thakur, Shri Anurag Singh (Hamirpur)

Thakur, Shri Shantanu (Bangaon)

Thangapandian, Dr. T. Sumathy (A)Thamizhachi (Chennai South)

Tharoor, Dr. Shashi (Thiruvananthapuram)

Thirumaavalavan, Dr. Thol (Chidambaram)

Thirunavukkarasar, Shri Su. (Tiruchirappalli)

Tiwari, Shri Manoj (North East Delhi)

Tomar, Shri Narendra Singh (Morena)

Tripathi, Dr. Ramapati Ram (Deoria)

Tripura, Shri Rebati (Tripura East)

Tudu, Er. Bishweswar (Mayurbhanj)

Tumane, Shri Krupal Balaji (Ramtek)

Udasi, Shri S. C. (Haveri)

Uikey, Shri Durga Das (Betul)

Ulaka, Shri Saptagiri Sankar (Koraput)

Unnithan, Shri Rajmohan (Kasaragod)

Vaithilingam, Shri Ve. (Puducherry)

Vallabhaneni, Shri Balashowry (Machilipatnam)

Vardhan, Dr. Harsh (Chandni Chowk)

Vasava , Shri Mansukhbhai Dhanjibhai (Bharuch)

Vasava, Shri Parbhubhai Nagarbhai (Bardoli)

Veeraswamy, Dr. Kalanidhi (Chennai North)

Velusamy, Shri P. (Dindigul)

Venkatesan, Shri S. (Madurai)

Verma, Shri Bhanu Pratap Singh (Jalaun)

Verma, Shri Parvesh Sahib Singh (West Delhi)

Verma, Shri Rajesh (Sitapur)

Verma, Shri Ramshiromani (Shrawasti)

Verma, Shrimati Rekha Arun (Dhaurahra)

Vichare, Shri Rajan Baburao (Thane)

Vijaykumar *alias* Vijay Vasanth , Shri (Kanyakumari)

Vikhe Patil, Dr. Sujay (Ahmednagar)

Vishnu Prasad, Dr. M. K. (Arani)

Yadav, Shri Ashok Kumar (Madhubani)

Yadav, Shri Dinesh Chandra (Madhepura)

Yadav 'Nirahua', Shri Dinesh Lal (Azamgarh)

Yadav, Shri Giridhari (Banka)

Yadav, Shri Krishnapalsingh (Guna)

Yadav, Shri Mulayam Singh (Mainpuri)

Yadav, Shri Ram Kripal (Patliputra)

Yadav, Shri Shyam Singh (Jaunpur)

Yepthomi, Shri Tokheho (Nagaland)

OFFICERS OF LOK SABHA

THE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS

Shrimati Rama Devi

Dr.(Prof.) Kirit Premjibhai Solanki

Shri Rajendra Agrawal

Shri Kodikunnil Suresh

Shri A. Raja

Shri P.V. Midhun Reddy

Shri Bhartruhari Mahtab

Shri N.K. Premachandran

Dr. Kakoli Ghosh Dastidar

SECRETARY GENERAL

Shri Utpal Kumar Singh

COUNCIL OF MINISTERS

CABINET MINISTERS

Shri Narendra Modi	The Prime Minister and also in-charge of: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Department of Atomic Energy; (iii) Department of Space and All important Policy issues and all other portfolios not allocated to any Minister.
Shri Raj Nath Singh	The Minister of Defence
Shri Amit Shah	The Minister of Home Affairs and Minister of Cooperation
Shri Nitin Jairam Gadkari	The Minister of Road Transport and Highways
Shrimati Nirmala Sitharaman	The Minister of Finance and Minister of Corporate Affairs
Shri Narendra Singh Tomar	The Minister of Agriculture and Farmers Welfare
Dr. Subrahmanyam Jaishankar	The Minister of External Affairs
Shri Arjun Munda	The Minister of Tribal Affairs
Shrimati Smriti Zubin Irani	The Minister of Women and Child Development and Minister of Minority Affairs

Shri Piyush Goyal	The Minister of Commerce and Industry; Minister of Consumer Affairs, Food and Public Distribution and Minister of Textiles
Shri Dharmendra Pradhan	The Minister of Education and Minister of Skill Development and Entrepreneurship
Shri Pralhad Joshi	The Minister of Parliamentary Affairs; Minister of Coal and Minister of Mines
Shri Narayan Rane	The Minister of Micro, Small and Medium Enterprises
Shri Sarbananda Sonowal	The Minister of Ports, Shipping and Waterways and Minister of AYUSH
Dr. Virendra Kumar	The Minister of Social Justice and Empowerment
Shri Giriraj Singh	The Minister of Rural Development and Minister of Panchayati Raj
Shri Jyoraditya M. Scindia	The Minister of Civil Aviation and Minister of Steel
Shri Ashwini Vaishnaw	The Minister of Railways; Minister of Communications and Minister of Electronics and Information Technology

Shri Pashupati Kumar Paras	The Minister of Food Processing Industries
Shri Gajendra Singh Shekhawat	The Minister of Jal Shakti
Shri Kiren Rijiju	The Minister of Law and Justice
Shri R. K. Singh	The Minister of Power and Minister of New and Renewable Energy
Shri Hardeep Singh Puri	The Minister of Petroleum and Natural Gas and Minister of Housing and Urban Affairs
Shri Mansukh Mandaviya	The Minister of Health and Family Welfare and Minister of Chemicals and Fertilizers
Shri Bhupender Yadav	The Minister of Environment, Forest and Climate Change and Minister of Labour and Employment
Dr. Mahendra Nath Pandey	The Minister of Heavy Industries
Shri Parshottam Rupala	The Minister of Fisheries, Animal Husbandry and Dairying
Shri G. Kishan Reddy	The Minister of Culture; Minister of Tourism and Minister of Development of North Eastern Region
Shri Anurag Singh Thakur	The Minister of Information and Broadcasting and Minister of Youth Affairs and Sports

MINISTERS OF STATE (INDEPENDENT CHARGE)

Rao Inderjit Singh	The Minister of State of the Ministry of Statistics and Programme Implementation; Minister of State of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs
Dr. Jitendra Singh	The Minister of State of the Ministry of Science and Technology; Minister of State of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy and Minister of State in the Department of Space

MINISTERS OF STATE

Shri Shripad Yesso Naik	The Minister of State in the Ministry of Ports, Shipping and Waterways and Minister of State in the Ministry of Tourism
Shri Faggansingh Kulaste	The Minister of State in the Ministry of Steel and Minister of State in the Ministry of Rural Development
Shri Prahalad Singh Patel	The Minister of State in the Ministry of Jal Shakti and Minister of State in the Ministry of Food Processing Industries
Shri Ashwini Kumar Choubey	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Environment, Forest and Climate Change
Shri Arjun Ram Meghwal	The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Culture
Gen. (Retd.) Dr. V.K. Singh	The Minister of State in the Ministry of Road Transport and Highways and Minister of State in the Ministry of Civil Aviation
Shri Krishan Pal	The Minister of State in the Ministry of Power and Minister of State in the Ministry of Heavy Industries

Shri Danve Raosaheb Dadarao	The Minister of State in the Ministry of Railways; Minister of State in the Ministry of Coal and Minister of State in the Ministry of Mines
Shri Ramdas Athawale	The Minister of State in the Ministry of Social Justice and Empowerment
Sadhvi Niranjan Jyoti	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Rural Development
Dr. Sanjeev Kumar Balyan	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying
Shri Nityanand Rai	The Minister of State in the Ministry of Home Affairs
Shri Pankaj Chaudhary	The Minister of State in the Ministry of Finance
Shrimati Anupriya Patel	The Minister of State in the Ministry of Commerce and Industry
Prof. S.P.Singh Baghel	The Minister of State in the Ministry of Law and Justice
Shri Rajeev Chandrasekhar	The Minister of State in the Ministry of Skill Development and Entrepreneurship and Minister of State in the Ministry of Electronics and Information Technology

Kumari Shobha Karandlaje	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shri Bhanu Pratap Singh Verma	The Minister of State in the Ministry of Micro, Small and Medium Enterprises
Shrimati Darshna Vikaram Jardosh	The Minister of State in the Ministry of Textiles and Minister of State in the Ministry of Railways
Shri V. Muraleedharan	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Parliamentary Affairs
Shrimati Meenakashi Lekhi	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Culture
Shri Som Parkash	The Minister of State in the Ministry of Commerce and Industry
Shrimati Renuka Singh Saruta	The Minister of State in the Ministry of Tribal Affairs
Shri Rameshwar Teli	The Minister of State in the Ministry of Petroleum and Natural Gas and Minister of State in the Ministry of Labour and Employment
Shri Kailash Choudhary	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shrimati Annpurna Devi	The Minister of State in the Ministry of Education

Shri A. Narayanaswamy	The Minister of State in the Ministry of Social Justice and Empowerment
Shri Kaushal Kishore	The Minister of State in the Ministry of Housing and Urban Affairs
Adv. Ajay Bhatt	The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Tourism
Shri B.L. Verma	The Minister of State in the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Cooperation
Shri Ajay Misra Teni	The Minister of State in the Ministry of Home Affairs
Shri Devusinh Chauhan	The Minister of State in the Ministry of Communications
Shri Bhagwanth Khuba	The Minister of State in the Ministry of New and Renewable Energy and Minister of State in the Ministry of Chemicals and Fertilizers
Shri Kapil Moreshwar Patil	The Minister of State in the Ministry of Panchayati Raj
Kumari Pratima Bhoumik	The Minister of State in the Ministry of Social Justice and Empowerment

Dr. Subhas Sarkar	The Minister of State in the Ministry of Education
Dr. Bhagwat Karad	The Minister of State in the Ministry of Finance
Dr. R.K. Ranjan Singh	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Education
Dr. Bharati Pravin Pawar	The Minister of State in the Ministry of Health and Family Welfare
Er. Bishweswar Tudu	The Minister of State in the Ministry of Tribal Affairs and Minister of State in the Ministry of Jal Shakti
Shri Shantanu Thakur	The Minister of State in the Ministry of Ports, Shipping and Waterways
Dr.(Prof.) Mahendra Munjapara	The Minister of State in the Ministry of Women and Child Development and Minister of State in the Ministry of AYUSH
Shri John Barla	The Minister of State in the Ministry of Minority Affairs
Dr. L. Murugan	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying and Minister of State in the Ministry of Information and Broadcasting

Shri Nisith Pramanik	The Minister of State in the Ministry of Home Affairs and Minister of State in the Ministry of Youth Affairs and Sports

LOK SABHA DEBATES

Vol. XIX First day of the Ninth Session of the Seventeenth Lok Sabha No. 1

LOK SABHA

Monday, July 18, 2022/ Ashadha 27, 1944 (Saka)

The Lok Sabha met at Eleven of the Clock.

[HON. SPEAKER in the Chair]

NATIONAL ANTHEM

(*National Anthem was played*)

11.01 hrs

MEMBERS SWORN

माननीय अध्यक्षः महासचिव ।

महासचिवः श्री घनश्याम सिंह लोधी ।

उत्तर प्रदेश

श्री घनश्याम सिंह लोधी (रामपुर)	-	शपथ	-	हिन्दी
श्री दिनेश लाल यादव 'निरहुआ' (आज़मगढ़)	-	शपथ	-	हिन्दी

पश्चिम बंगाल

श्री शत्रुघ्न सिन्हा (आसनसोल)	-	शपथ	-	हिन्दी

श्री रवनीत सिंह (लुधियाना): महोदय, पंजाब के एमपी को अंदर ... *क्यों शपथ दिलायी गई?...

(व्यवधान)

---

* Not recorded

11.07 hrs

OBITUARY REFERENCES

माननीय अध्यक्ष : माननीय सदस्यगण, अत्यंत दुःख के साथ मुझे आपको सूचित करना है कि जापान के **पूर्व प्रधानमंत्री महामहिम श्री शिंजो आबे** का निधन 67 वर्ष की आयु में 8 जुलाई, 2022 को हो गया है ।

श्री आबे वर्ष 2006 से वर्ष 2007 और वर्ष 2012 से वर्ष 2020 के बीच जापान के सबसे लंबे समय तक कार्य करने वाले प्रधानमंत्री रहे । श्री आबे भारत एवं जापान के बीच प्रगाढ़ संबंधों के प्रबल समर्थक थे । उनका मानना था कि एशिया के दोनों लोकतांत्रिक देश स्वाभाविक मित्र हैं तथा दोनों देशों के बीच संबंधों का दायरा अत्यंत व्यापक होना चाहिए । यही कारण था कि उनके नेतृत्व में भारत-जापान संबंध आर्थिक साझेदारी एवं सहयोग से आगे बढ़कर एक व्यापक सामरिक साझेदारी के रूप में विकसित हुए, जिसमें औद्योगिक प्रतिस्पर्धा, निवेश संवर्धन, कौशल विकास, डिजिटल साझेदारी, रक्षा व असैन्य परमाणु सहयोग, अंतरिक्ष और साइबर सुरक्षा जैसे क्षेत्रों की व्यापक श्रृंखला शामिल है ।

उनके नेतृत्व में दोनों देशों के बीच राष्ट्रीय महत्व के साथ क्षेत्रीय सुरक्षा को भी एक नया बल मिला है । उनके मार्गदर्शन में एशिया-प्रशांत क्षेत्र में क्वाड (QUAD) के माध्यम से क्षेत्रीय सुरक्षा फ्रेमवर्क को नया आयाम मिला है ।

यह सभा अगस्त, 2007 में जापान के प्रधानमंत्री के रूप में उनकी भारत यात्रा के दौरान भारतीय संसद में उनके संबोधन का स्मरण करती है जिसे आज भी “द कोनफ़्लुएंस ऑफ टू सीज़” सम्बोधन के रूप में याद किया जाता है । अपने सम्बोधन में श्री आबे ने कहा था कि भारत-जापान संबंध समूचे विश्व में द्विपक्षीय संबंधों के विकास की सर्वाधिक विपुल सम्भावनाओं से ओत-प्रोत हैं ।

उनका मानना था कि हमारे द्विपक्षीय संबंध हमारे नागरिकों के ही नहीं, बल्कि पूरी दुनिया के हित में है । श्री आबे को वैश्विक राजनैतिक परिदृश्य तथा तेजी से हो रहे बदलावों की गहरी समझ थी ।

श्री आबे को सार्वजनिक मामलों के क्षेत्र में उनकी असाधारण सेवा के लिए 2021 में पद्म विभूषण से सम्मानित किया गया ।

उनके असमय निधन से एक ओर जहां जापान ने एक महान विजनरी राजनेता खो दिया है, वहीं भारत ने अपना एक सच्चा मित्र खोया है । श्री आबे अपनी आत्मीयता, बुद्धिमत्ता, व्यक्तित्व की गंभीरता, सादगी तथा अपनी राजनीतिक सूझ-बूझ के लिए सदैव याद किए जाएंगे ।

यह सभा श्री शिंजो आबे के निधन पर शोक व्यक्त करती है और इस दुःख की घड़ी में उनके परिवार, सरकार और जापान के लोगों के प्रति अपनी गहरी संवेदना व्यक्त करती है ।

माननीय सदस्यगण, मुझे 13 मई, 2022 को संयुक्त अरब अमीरात के राष्ट्रपति और अबू धाबी के शासक **महामहिम शेख खलीफा बिन जायद अल नाहयान** के निधन के बारे में सभा को सूचित करना है ।

महामहिम शेख खलीफा को संयुक्त अरब अमीरात के विकास और उनके नेतृत्व में भारत-संयुक्त अरब अमीरात द्विपक्षीय संबंधों को सुदृढ़ बनाने में उनके योगदान के लिए सदैव याद किया जाएगा ।

उन्होंने संयुक्त अरब अमीरात में बसे विशाल भारतीय समुदाय के हितों का संरक्षण किया । इसी कारण उन्हें वहाँ निवास कर रहे भारतीय समुदाय का भरपूर आदर और सम्मान मिला है ।

यह सभा शेख खलीफा के निधन पर शोक व्यक्त करती है और शोक की घड़ी में संयुक्त अरब अमीरात की सरकार और वहाँ की जनता के प्रति अपनी संवेदना व्यक्त करती है ।

माननीय सदस्यगण, मुझे अत्यंत दुःख के साथ सभा को केन्या के राष्ट्रपति **श्री म्वाई किबाकी** के दुःखद निधन के बारे में सूचित करना है ।

भारत श्री किबाकी को एक ऐसे महान राजनेता के रूप में याद करता है, जिन्होंने भारत-केन्या संबंधों को और घनिष्ठ एवं मैत्रीपूर्ण बनाने में योगदान दिया । हम वर्ष 2008 और 2011 के भारत-अफ्रीका फोरम शिखर सम्मेलनों में उनकी सक्रिय भागीदारी को भावुकता से याद करते हैं ।

यह सभा श्री म्वाई किबाकी के निधन पर शोक व्यक्त करती है और केन्या गणराज्य की सरकार और वहां की जनता के प्रति अपनी गहन संवेदना व्यक्त करती है ।

माननीय सदस्यगण, मुझे सभा को हमारे आठ पूर्व साथियों के दुःखद निधन के बारे में भी सूचित करना है ।

श्री रविन्द्र कुमार राणा बिहार के खगड़िया संसदीय निर्वाचन क्षेत्र से 14वीं लोक सभा के सदस्य थे ।

श्री राणा विभिन्न संसदीय समितियों के सदस्य रहे तथा दो कार्यकाल तक के लिए बिहार विधान सभा के सदस्य भी रहे ।

श्री रविन्द्र कुमार राणा का निधन 75 वर्ष की आयु में 23 मार्च, 2022 को नई दिल्ली में हुआ ।

श्री टी. बशीर केरल के चिरायिंकिल संसदीय निर्वाचन क्षेत्र से 8वीं और 9वीं लोक सभा के सदस्य थे ।

श्री बशीर विभिन्न संसदीय समितियों के सदस्य रहे । वे वर्ष 1977 से 1984 तक राज्य सभा के सदस्य रहे तथा उन्होंने केरल विधान सभा के सदस्य के रूप में भी कार्य किया ।

श्री टी. बशीर का निधन 77 वर्ष की आयु में 25 मार्च, 2022 को तिरुवनंतपुरम में हुआ ।

श्री नवल किशोर राय बिहार के सीतामढ़ी संसदीय निर्वाचन क्षेत्र से 10वीं, 11वीं और 13वीं लोक सभा के सदस्य थे । श्री राय विभिन्न संसदीय समितियों के सदस्य भी रहे ।

श्री नवल किशोर राय का निधन 62 वर्ष की आयु में 16 अप्रैल, 2022 को गाजियाबाद में हुआ ।

श्री सुख राम हिमाचल प्रदेश के मंडी संसदीय निर्वाचन क्षेत्र से 8वीं, 10वीं और 11वीं लोकसभा के सदस्य थे ।

उन्होंने खाद्य और नागरिक आपूर्ति, योजना और कार्यक्रम कार्यान्वयन तथा संचार मंत्रालयों में केन्द्रीय राज्य मंत्री (स्वतंत्र प्रभार) के रूप में कार्य किया ।

उन्होंने गैर-पारंपरिक ऊर्जा स्त्रोत, योजना तथा रक्षा उत्पादन और आपूर्ति मंत्रालयों में केंद्रीय राज्य मंत्री के रूप में भी कार्य किया ।

श्री सुख राम हिमाचल प्रदेश विधान सभा तथा तत्कालीन हिमाचल प्रदेश क्षेत्रीय परिषद के सदस्य भी रहे । उन्होंने हिमाचल प्रदेश सरकार में मंत्री के रूप में भी अपनी सेवाएं प्रदान कीं ।

श्री सुख राम का निधन 94 वर्ष की आयु में 11 मई, 2022 को नई दिल्ली में हुआ ।

श्री हुसैन दलवई महाराष्ट्र के रत्नागिरी संसदीय निर्वाचन क्षेत्र से 8वीं लोक सभा के सदस्य थे । श्री दलवई राज्य सभा के सदस्य भी रहे ।

इससे पहले श्री दलवई महाराष्ट्र विधान सभा के सदस्य रहे तथा उन्होंने महाराष्ट्र सरकार में मंत्री के रूप में भी अपनी सेवाएं प्रदान कीं ।

श्री हुसैन दलवई का निधन 99 वर्ष की आयु में 16 मई, 2022 को मुंबई में हुआ ।

श्री शिवाजी पटनायक ओड़ीशा के भुवनेश्वर संसदीय निवार्चन क्षेत्र से छठी, 9वीं और 10वीं लोक सभा के सदस्य थे ।

श्री पटनायक विभिन्न संसदीय समितियों के सदस्य भी रहे ।

श्री शिवाजी पटनायक का निधन 90 वर्ष की आयु में 23 मई, 2022 को भुवनेश्वर में हुआ ।

श्री चक्र धारी सिंह अविभाजित मध्य प्रदेश (अब छत्तीसगढ़) के सरगुजा संसदीय निर्वाचन क्षेत्र से 7वीं लोक सभा के सदस्य थे ।

श्री चक्र धारी सिंह का निधन 83 वर्ष की आयु में 31 मई, 2022 को छत्तीसगढ़ के अम्बिकापुर में हुआ ।

श्री हरिवंश सहाय उत्तर प्रदेश के सलेमपुर संसदीय निर्वाचन क्षेत्र से 11वीं लोक सभा के सदस्य थे ।

श्री सहाय उत्तर प्रदेश विधान सभा के सदस्य रहे तथा उन्होंने उत्तर प्रदेश विधान सभा की विभिन्न समितियों के सदस्य के रूप में भी कार्य किया ।

श्री हरिवंश सहाय का निधन 82 वर्ष की आयु में 09 जून, 2022 को नोएडा, गौतमबुद्ध नगर में हुआ ।

हम अपने पूर्व साथियों के निधन पर गहरा शोक व्यक्त करते हैं । यह सभा शोक संतप्त परिवारों के प्रति अपनी संवेदनाएं व्यक्त करती है ।

अब यह सभा दिवंगत आत्माओं के सम्मान में कुछ देर मौन खड़ी रहेगी ।

The Members then stood in silence for a short while.

… (<u>व्यवधान</u>)

11.17 hrs

FELICITATIONS BY THE SPEAKER

(i) Election of new Members and congratulations on constitution of full House

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे सभा को सूचित करना है कि हाल ही में हुए उप-चुनावों के बाद 17वीं लोक सभा के लिए चुने गए चारों सदस्यों को मैं बधाई देता हूँ और इसलिए भी बधाई है कि आज के परिणामस्वरूप लोक सभा में कोई भी स्थान रिक्त नहीं रह गया है । मैं सभा के पूर्ण होने के अवसर पर, लोक सभा के सभी माननीय सदस्यों को बहुत-बहुत साधुवाद देता हूँ, बधाई देता हूँ ।

… (व्यवधान)

(ii) Congratulations on reaching the milestone of 200 crore COVID vaccine doses

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे आपको यह सूचित करते हुए प्रसन्नता हो रही है कि हमारे देश ने कल, अर्थात 17 जुलाई, 2022 को देश में कोविड के 200 करोड़ टीके लगाए जाने की एक महत्वपूर्ण उपलब्धि हासिल कर ली है । यह सरकार और जनता के सामूहिक प्रयासों से ही संभव हुआ है ।

मैं सदन की ओर से, स्वयं की ओर से तथा संपूर्ण देश की ओर से इस उत्कृष्ट कार्य के लिए बधाई देता हूँ उन फ्रंटलाइन वर्करों को, जिन्होंने इस कार्य को साधुवाद किया ।

———

… (व्यवधान)

माननीय अध्यक्ष : नो, नो नोटिस ।

… (व्यवधान)

11.18 hrs

OBSERVATION BY THE SPEAKER

माननीय अध्यक्ष : माननीय सदस्यगण, आज माननीय राष्ट्रपति जी का चुनाव है । हर चुनाव देश में उत्सव के रूप में मनाया जाता है । मैं भी आप सब से आग्रह करूंगा कि आज के दिन हम उत्सव के रूप में मनाएं । हर चुनाव लोकतंत्र का उत्सव के लिए होना चाहिए ।

———————

*WRITTEN ANSWERS TO QUESTIONS

(Starred Question Nos. 1 to 20
Unstarred Question Nos. 1 to 230)
(Page No. 47 to 819)

… (<u>व्यवधान</u>)

माननीय अध्यक्ष : सदन की कार्यवाही आज दो बजे तक के लिए स्थगित की जाती है ।

<u>11.19 hrs</u>

The Lok Sabha then adjourned till Fourteen of the Clock.

---

* Available in Master copy of Debate, placed in Library.

14.00 hrs

The Lok Sabha reassembled at Fourteen of the Clock.

(Shri Rajendra Agrawal *in the Chair*)

14.01 hrs

PAPERS LAID ON THE TABLE

माननीय सभापति: अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नंबर 4, श्री राव इंद्रजीत सिंह जी ।

… (**व्यवधान**)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH): I beg to lay on the Table a copy of the Notification No. G.S.R.222(E) (Hindi and English versions) published in Gazette of India dated 26th March, 2022, making certain amendments in Notification No. G.S.R.835(E) dated 3rd November, 2015 under Section 30B of the Chartered Accountants Act, 1949, Section 40 of the Cost and Works Accountants Act, 1959 and Section 40 of the Company Secretaries Act, 1980.

[Placed in Library, See No. LT 7084/17/22]

14.02 hrs

At this stage, Shri Hanuman Beniwal came and stood on the floor near the Table.

… (**व्यवधान**)

माननीय सभापति : आइटम नं. 5, श्री अश्विनी कुमार चौबे जी ।

… (**व्यवधान**)

वित्त मंत्रालय में राज्य मंत्री (**श्री पंकज चौधरी**): माननीय सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं: -

(1) अंतर्राष्ट्रीय वित्तीय सेवाएं केंद्र प्राधिकरण अधिनियम, 2019 की धारा 29 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-

(एक) अंतर्राष्ट्रीय वित्तीय सेवा केंद्र प्राधिकरण (कार्य-निष्पादन समीक्षा समिति) विनियम, 2022 जो 25 मार्च, 2022 के भारत के राजपत्र में अधिसूचना संख्या आईएफएससीए/2021-22/जीएन/आरईजी022 में प्रकाशित हुए थे ।

(दो) केंद्र सरकार की 14.12.2021 की अधिसूचना संख्या का.आ. 5199(अ) के साथ पठित आईएफएससीए अधिनियम की धारा 12 के अंतर्गत अधिसूचना संख्या आईएफएससीए/2021-22/जीएन/आरईज 023 जो 13 अप्रैल, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए एयरक्राफ्ट ग्राउंड सपोर्ट इक्विपमेंट को 'वित्तीय उत्पाद' के रूप में अधिसूचित किया गया है ।

(तीन) अंतर्राष्ट्रीय वित्तीय सेवा केंद्र प्राधिकरण (निधि प्रबंधन) विनियम, 2022 जो 20 अप्रैल, 2022 के भारत के राजपत्र में अधिसूचना संख्या आईएफएससीए/2022-23/जीएन/आरईजी024 में प्रकाशित हुए थे ।

(चार) अंतर्राष्ट्रीय वित्तीय सेवा केंद्र प्राधिकरण (बैंकिंग) (संशोधन) विनियम, 2022 जो 30 जून, 2022 के भारत के राजपत्र में अधिसूचना संख्या आईएफएससीए/2022-23/जीएन/आरईजी025 में प्रकाशित हुए थे ।

(पांच) अंतर्राष्ट्रीय वित्तीय सेवा केंद्र प्राधिकरण (वित्त कंपनी) (संशोधन) विनियम, 2022 जो 4 जुलाई, 2022 के भारत के राजपत्र में अधिसूचना संख्या आईएफएससीए/2022-23/जीएन/आरईजी026 में प्रकाशित हुए थे ।

(छह) अधिसूचना संख्या आईएफएससीए/2020-21/एनआईसीसीएल/245 जो 26 मई, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो आईएफएससीए (बाजार अवसंरचना संस्थान) विनियम, 2021 के अंतर्गत एनएसई आईएफएससी क्लियरिंग कॉरपोरेशन लिमिटेड की मान्यता के नवीनीकरण के बारे में है ।

(सात) का.आ. 2374(अ) जो 24 मई, 2022 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा विदेशी विश्वविद्यालयों या विदेशी संस्थानों द्वारा वित्तीय प्रबंधन, फिनटेक, विज्ञान, प्रौद्योगिकी, इंजीनियरिंग और गणित में संचालित पाठ्यक्रमों को उक्त अधिनियम की धारा 3 के अंतर्गत 'वित्तीय उत्पाद' के रूप में अधिसूचित किया गया है ।

(आठ) अधिसूचना संख्या आईएफएससीए/2021-22/जीएन/रेग023 जो 29 अप्रैल, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसमें एयरक्राफ्ट ग्राउंड सपोर्ट इक्विपमेंट को वित्तीय उत्पाद के रूप में अधिसूचित करने वाली 13.4.2022 की अधिसूचना का शुद्धिपत्र दिया गया है ।

(नौ) अधिसूचना संख्या आईएफएससीए/2020-21/ एनएसई-आईएफएससी /262 जो 26 मई, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो आईएफएससीए (बाजार

अवसंरचना संस्था) विनियम, 2021 के अंतर्गत एनएसई आईएफएससी की मान्यता के नवीनीकरण के बारे में है ।

[Placed in Library, See No. LT 7086/17/22]

(2) केन्द्रीय उत्पाद शुल्क अधिनियम, 1944 की धारा 38 की उप-धारा (2) के अन्तर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) केन्द्रीय उत्पाद शुल्क (अग्रिम विनिर्णय) संशोधन नियम, 2017 जो दिनांक 31 मार्च, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 316(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन ।

(दो) केन्द्रीय उत्पाद शुल्क (मामलों का निपटान) संशोधन नियम, 2017 जो दिनांक 12 अप्रैल, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 349(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन ।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7087/17/22]

(4) वित्त अधिनियम, 1994 की धारा 94 की उप-धारा (4) के अन्तर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) सेवा कर (अग्रिम विनिर्णय) संशोधन नियम, 2017 जो दिनांक 31 मार्च, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 317(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन ।

(दो) सेवा कर (मामलों का निपटान) संशोधन नियम, 2017 जो दिनांक 12 अप्रैल, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.

350(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन ।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7088/17/22]

(6) सीमा-शुल्क अधिनियम, 1962 की धारा 159 के अन्तर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) सीमा शुल्क (अग्रिम विनिर्णय) संशोधन नियम, 2017 जो दिनांक 31 मार्च, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 315(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन ।

(दो) सीमा शुल्क (मामलों का निपटान) संशोधन नियम, 2017 जो दिनांक 12 अप्रैल, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 348(अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन ।

(7) उपर्युक्त (6) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7089/17/22]

माननीय सभापति : आइटम नं. 7, श्री राजीव चन्द्रशेखर ।

… (**<u>व्यवधान</u>**)

<u>14.03 hrs</u>

At this stage Shri Benny Behanan and some other hon. Members came and stood on the floor near the Table.

… (**व्यवधान**)

श्री अधीर रंजन चौधरी (**बहरामपुर**): सर, यह क्या हो रहा है? सुबह से गुहार लगाते आ रहे हैं । … (व्यवधान)

माननीय सभापति : आइटम नं. 8, श्रीमती अन्नपुर्णा देवी जी ।

… (व्यवधान)

शिक्षा मंत्रालय में राज्य मंत्री (**डॉ. सुभाष सरकार**): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

(1) (i) केन्द्रीय संस्कृत विश्वविद्यालय, नई दिल्ली के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(ii) केन्द्रीय संस्कृत विश्वविद्यालय, नई दिल्ली के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7094/17/22]

(3) (i) भारतीय प्रबंध संस्थान तिरूचिरापल्ली, तिरूचिरापल्ली के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(ii) भारतीय प्रबंध संस्थान तिरूचिरापल्ली, तिरूचिरापल्ली के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7095/17/22]

(5) (i) भारतीय सूचना प्रौद्योगिकी, अभिकल्पना एवं विनिर्माण संस्थान, कर्नूल के वर्ष 2019-2020 और 2020-2021 के वार्षिक प्रतिवेदनों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(ii) भारतीय सूचना प्रौद्योगिकी, अभिकल्पना एवं विनिर्माण संस्थान, कर्नूल के वर्ष 2019-2020 और 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7096/17/22]

(7) भारतीय सूचना प्रौद्योगिकी संस्थान अधिनियम, 2014 की धारा 50 के अंतर्गत अधिसूचना संख्या का.आ. 1360 (अ) जो 25 मार्च, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उसमें उल्लिखित भारतीय सूचना प्रौद्योगिकी डिजाइन और मैन्युफेक्चरिंग संस्थान, कुर्नूल के अध्यादेश बनाए गए हैं, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7097/17/22]

… (**<u>व्यवधान</u>**)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD): I beg to lay on the Table:-

(1) A copy of the Draft Notification No. F. No. 3/4/2022-EM Part-(1) (Hindi and English versions) pertaining to the International Financial Services Centres Authority Act, 2019 under sub-section (2) of Section 31 of the said Act.

[Placed in Library, See No. LT 7098/17/22]

(2) A copy each of the Reports (Hindi and English versions) of the National Housing Bank on the Trend and Progress of Housing in India, 2020 for the years 2020 and 2021.

[Placed in Library, See No. LT 7099/17/22]

(3) A copy of the Public Enterprises Survey, 2020-2021 (Volume I & II) (Hindi and English versions).

[Placed in Library, See No. LT 7100/17/22]

(4) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

I. Report of the Comptroller and Auditor General of India-Union Government (Defence Services-Army) (Report No. 3 of 2022)-Performance Audit on Inventory Management in Ordnance Services.

II. Report of the Comptroller and Auditor General of India-Union Government (Report No. 2 of 2022)-Performance Audit on Management of Spectrum assigned on the administrative basis to Government Departments/Agencies, Department of Telecommunications, Ministry of Communications.

[Placed in Library, See No. LT 7101/17/22]

(5) A copy each of the following papers (Hindi and English versions):-

I. Appropriation Accounts of Ministry of Railways (Railway Board) for the year 2020-2021 (Part I-Review).

II. Appropriation Accounts of Ministry of Railways (Railway Board) for the year 2020-2021 (Part II-Detailed Appropriation Accounts).

III. Appropriation Accounts of Ministry of Railways (Railway Board) for the year 2020-2021 [Part II-Detailed Appropriation Accounts- (Annexure-G)].

[Placed in Library, See No. LT 7102/17/22]

(6) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, Mumbai, for the year ended March 31, 2022.

[Placed in Library, See No. LT 7103/17/22]

(7) A copy of the Life Insurance Corporation of India General (Amendment) Rules, 2022 (Hindi and English versions) published in Notification No.

G.S.R.171(E) in Gazette of India dated 4th March, 2022 under sub-section (3) of Section 48 of the Life Insurance Corporation Act, 1956.

[Placed in Library, See No. LT 7104/17/22]

(8) A copy of the Notification No. S.D.(B.S.) No. 2823-2022/02.14.005 (Hindi and English versions) published in weekly Gazette of India dated 16th April, 2022, making amendments to the Regulation No. 24 of the Reserve Bank of India General Regulations, 1949 under sub-section (4) of Section 58 of the Reserve Bank of India Act, 1934.

[Placed in Library, See No. LT 7105/17/22]

(9) A copy of the Pension Fund Regulatory and Development Authority (Redressal of Subscriber Grievance) (Amendment) Regulations, 2022 (Hindi and English versions) published in Notification No. F. No. PFRDA/12/RGL/139/1 in Gazette of India dated 25th May, 2022 under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library, See No. LT 7106/17/22]

———————

… (व्यवधान)

14.04 hrs

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the 320th Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on "Development of Tourism Infrastructure in the Country" pertaining to the Ministry of Tourism*

रक्षा मंत्रालय में राज्य मंत्री तथा पर्यटन मंत्रालय में राज्य मंत्री (एडवोकेट अजय भट्ट): माननीय सभापति जी, मैं पर्यटन मंत्रालय से संबंधित 'देश में पर्यटन अवसंरचना का विकास' के बारे में विभाग से संबद्ध परिवहन, पर्यटन और संस्कृति संबंधी संसदीय स्थायी समिति के 320वें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के बारे में एक वक्तव्य सभा पटल पर रखता हूं ।

———

… (**व्यवधान**)

* Laid on the Table and also placed in Library. See No. LT 7083/17/22

14.04 ½ hrs

PAPERS LAID ON THE TABLE – Contd.

माननीय सभापति : आइटम नं. 5, श्री अर्जुन राम मेघवाल जी ।

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): सभापति महोदय, श्री अश्विनी कुमार चौबे की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं-

(1) (एक) राष्ट्रीय बाघ संरक्षण प्राधिकरण, नई दिल्ली के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे

(दो) राष्ट्रीय बाघ संरक्षण प्राधिकरण, नई दिल्ली के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7085/17/22]

माननीय सभापति : आइटम नं. 7, श्री अर्जुन राम मेघवाल जी ।

… (**व्यवधान**)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): सभापति महोदय, श्री राजीव चन्द्रशेखर की ओर से, मैं वर्ष 2022-2023 के लिए कौशल विकास और उद्यमशीलता मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं ।

[Placed in Library, See No. LT 7090/17/22]

… (व्यवधान)

माननीय सभापति : आइटम नं. 8, श्री अर्जुन राम मेघवाल जी ।

… (व्यवधान)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): सभापति महोदय, श्रीमती अन्नपुर्णा देवी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं: -

(1) (एक) हिमाचल प्रदेश स्कूल शिक्षा सोसाइटी (समग्र शिक्षा), शिमला के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) हिमाचल प्रदेश स्कूल शिक्षा सोसाइटी (समग्र शिक्षा), शिमला के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण**)** ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7091/17/22]

(3) (एक) राष्ट्रीय मुक्त विद्यालयी संस्थान, नोएडा के वर्ष 2018-2019 और 2019-20 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।

(दो) राष्ट्रीय मुक्त विद्यालयी संस्थान, नोएडा के वर्ष 2018-2019 और 2019-20 के वार्षिक लेखाओं की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(तीन) राष्ट्रीय मुक्त विद्यालयी संस्थान, नोएडा के वर्ष 2018-2019 और 2019-20 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले दो विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7092/17/22]

(5) (एक) गुजरात समग्र शिक्षा विद्यालय शिक्षा परिषद, गांधीनगर के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।

(दो) गुजरात समग्र शिक्षा विद्यालय शिक्षा परिषद, गांधीनगर के वर्ष 2020-2021 के वार्षिक लेखाओं की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 7093/17/22]

———————

14.04¾ hrs

MOTION RE: REPORT OF JOINT COMMITTEE ON BIOLOGICAL DIVERSITY (AMENDMENT) BILL, 2021 – EXTENSION OF TIME

SHRI BRIJENDRA SINGH (HISAR): I beg to move:

> "That this House do extend up to the first week of Monsoon Session, 2022 of Parliament the time for the presentation of the Report of the Joint Committee on the Biological Diversity (Amendment) Bill, 2021."

माननीय सभापति : प्रश्न यह है **:**

> **"**कि यह सभा जैव विविधता विधेयक (संशोधन)**,** 2021 संबंधी संयुक्त समिति का प्रतिवेदन प्रस्तुत करने के लिए समय को संसद के मानसून सत्र**,** 2022 के पहले सप्ताह तक के लिए बढ़ाती है ।"

प्रस्ताव स्वीकृत हुआ ।

———————

14.05 hrs

FAMILY COURTS (AMENDMENT) BILL, 2022*

माननीय सभापति: आइटम नंबर 13.

श्री किरेन रिजीजू ।

THE MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU): Sir, I beg to move for leave to introduce a Bill further to amend the Family Courts Act, 1984. … (*Interruptions*)

माननीय सभापति: प्रस्ताव प्रस्तुत हुआ:

"कि कुटुम्ब न्यायालय अधिनियम, 1984 का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमति दी जाए ।"

… (**व्यवधान**)

माननीय सभापति: श्री डी. रवि कुमार जी – उपस्थित नहीं ।

… (**व्यवधान**)

माननीय सभापति: श्री अधीर रंजन जी ।

… (**व्यवधान**)

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, I want to oppose the introduction of this Bill. … (*Interruptions*)

* Published in the Gazette of India, Extraordinary, Part- II, Section -2 dated, 18.07.2022

You are not allowing the House to run. …(*Interruptions*). सुबह से ही हम लोग बार-बार गुहार लगा रहे हैं ।… (व्यवधान)

माननीय सभापति: प्रश्न यह है **:**

> "कि कुटुम्ब न्यायालय अधिनियम, 1984 का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमति प्रदान की जाए ।"

<u>प्रस्ताव स्वीकृत हुआ ।</u>

SHRI KIREN RIJIJU: Sir, I introduce the Bill.

———————

14.07 hrs

MATTERS UNDER RULE 377*

माननीय सभापति: नियम 377 के अंतर्गत जिन माननीय सदस्यों को आज विषय प्रस्तुत करने की अनुमति दी गई है, वे कृपया अपने पाठ सभा पटल पर प्रस्तुत कर दें ।

…(**व्यवधान**)

* Treated as laid on the Table.

(i) Regarding inclusion of Khetauri, Ghatwal-Ghatwar and others in the list of Scheduled Tribes

DR. NISHIKANT DUBEY (GODDA): I refer to the matter raised under Rule 377 in Parliament regarding inclusion of Khetauri, Ghatwal-Ghatwar and others as Scheduled Tribes and received a reply from the Hon'ble Minister of Tribal Affairs. But, amidst all of this, no development has taken place in this regard so far. In this context, I want to place a piece of great historical record – a book titled: "The Little World of an Indian District Officer", written by R. Carstairs and published by Macmillan & Co., London in 1912. In this book there is a detailed historical record of the fact that the Santhal Parganas was created and named in 1855, and thus was the youngest of the Bengal districts. The writer provides a wonderful account and description of the Ghatwals (guardians of the passes) and the Khetowrie (Khetauri) and how at the time of the Permanent settlement in 1790, every part of the territory was occupied. These details that at the time of the Permanent Settlement there was not a single Sonthal in the whole of this area. "Bhunyas, Khetowries, Hindoos, Mahomedans, Highlanders – yes, but Sonthals, no". It is a fact that when these findings were recorded and when the book in question was published, the, nomenclature of Scheduled Castes and Tribes did not exist in the context of what it means administratively today. Thus the aborigines of the region are the ones who are deprived of their rightful status and claim to be recognized as Scheduled Tribes.

((ii) Regarding damage caused by annual flood in river Ganga in Misrikh Parliamentary Constituency, Uttar Pradesh

श्री अशोक कुमार रावत (**मिश्रिख**): उत्तर प्रदेश राज्य के मिश्रिख संसदीय क्षेत्र के अंतर्गत मल्लावां-बिलग्राम विधानसभा क्षेत्र गंगा नदी से बाढ़ प्रभावित इलाका है । यहाँ पर प्रत्येक वर्ष गंगा नदी से बाढ़ आने पर कटरी-परसौला छिबरामऊ सहित काफी गाँवों की न केवल फसल बरबाद हो जाती है, बल्कि उनके मकान भी बुरी तरह से क्षतिग्रस्त होकर वे आवासविहीन हो जाते हैं । ऐसी स्थिति में कृषि उपज बरबाद होने पर जहाँ उनकी जीविका का सहारा समाप्त हो जाता है वहीं वे बेधर भी हो जाते हैं ।

मेरा सरकार से अनुरोध है कि वह उत्तर प्रदेश के मिश्रिख संसदीय क्षेत्र के अंतर्गत गंगा नदी से बाढ़ प्रभावित ग्रामों का उच्चीकरण कराने, पानी का कटान तथा फैलाव रोकने, आवासहीन ग्रामीणों को आवास की व्यवस्था कराए जाने तथा प्रति वर्ष आने वाली बाढ़ से बचाए जाने हेतु एक बांध मेंहदीघाट से होते हुए राजघाट सड़िया पुल तक केन्द्रीय आवंटन से बनाए जाने हेतु आवश्यक कदम उठाएं और जब तक बांध का निर्माण नहीं होता है, तब तक कटान को रोकने के लिए छोटी-छोटी ठोकर बनवाए जाने हेतु आवश्यक कार्यवाही की जाए ।

धन्यवाद सहित,

(iii) Regarding setting up of a branch of Nationalised Bank in Bamorekalan in Guna Parliamentary Constituency, Madhya Pradesh

श्री कृष्णपालसिंह यादव (**गुना**): मेरे लोक सभा क्षेत्र गुना के अंतर्गत आने वाले बमौरकलां थाना क्षेत्र और आस पास के गाँव की आबादी 50 हज़ार से अधिक है और करीब 33 पंचायतों में लेनदेन बमौरकलां बाजार से किया जाता है । नगरीय क्षेत्र होने के कारण किसानों की अच्छी उपज भी होती है जिसके परिणामस्वरूप उनका बैंक के माध्यम से लेनदेन भी होता है । 25 वर्षों से यहाँ कोई भी राष्ट्रीयकृत बैंक या एटीएम के अभाव के कारण क्षेत्र के लोगों को परेशानी होती है, जिसमे प्रमुख रूप से व्यापारी, दुकानदार और रिटायर्ड पेंशनधारी है जिनको पैसे निकालने के लिए खनियांधाना या चंदेरी जाना पड़ता है, जो कि क्षेत्र से 20 किलोमीटर दूर है । इस क्षेत्र के वासियों को बैंक के काम के लिए घंटों प्रतीक्षा करनी पड़ती है और इसके कारण व्यापारियों को नुकसान होता है । इसके अतिरिक्त बुजुर्ग पेंशनधारियों को सबसे ज़्यादा असुविधा होती है क्योंकि उन्हें अकेले यात्रा करनी पड़ती है । मेरा सरकार से विनम्र निवेदन है कि बमौरकलां में तत्काल एक राष्ट्रीयकृत बैंक की शाखा के संचालन की स्वीकृति दी जाए जिससे इस क्षेत्र के व्यापारी, पेंशनधारी और निवासियों को **इन** सुविधाओं से वंचित ना रहना पड़े और सरकार द्वारा योजनाओं का लाभ भी बैंकों के माध्यम से आम आदमी को प्राप्त हो जो हमारे प्रधानमंत्री जी का लक्ष्य है ।

(iv) Need to curb fraudulent mobile app loan

श्री पी. पी. चौधरी (**पाली**): मैं सरकार का ध्यान देशभर में मोबाईल ऐप के माध्यम से हो रही धोखाधड़ी की ओर आकर्षित करना चाहूगां कि प्रतिवर्ष लाखों लोग ऐप के माध्यम से लोन लेकर धोखाधड़ी का शिकार हो रहे है । पीड़ित लोगों में से अधिकतर ऐसे लोग हैं जिन्हें मात्र 2-3 हजार से लेकर 50,000/- रुपये तक की आवश्यकता होती है एवं जिनके पास बैंक से लोन लेने के लिए दस्तावेज अधूरे होते है । इन मोबाईल ऐप्स के द्वारा सारा डाटा एक्सेस कर इनका इस्तेमाल वसूली व धमकाने में किया जा रहा है । कई बार तो जब लोन चुकाए जाते है तब एपलिकेशन ही गायब हो जाता है। इस सम्बन्ध में रिजर्व बैंक द्वारा एप्स के माध्यम से लोन नहीं लेने के विज्ञापन जारी किये जाते है और प्ले स्टोर से सैकड़ों ऐसे ऐप्स को डिलिट भी किया जाता है, लेकिन आज भी बहुत ऐसे एप्स प्ले स्टोर पर मौजूद है जिनका विज्ञापन भी ओटीटी सीरीज के बीच बिना पूर्वानुमति के दिखाया जा रहा है। मेरा वित्त मंत्री, आई.टी. **और** सूचना प्रसारण मंत्री जी से अनुरोध है कि ऐसे एप्स पर तुरन्त लगाम लगानी चाहिए और रिजर्व बैंक में रजिस्ट्रेशन या आई.टी विभाग की पूर्वानुमति के बाद ही इनको प्ले स्टोर में रजिस्टर्ड करने की अनुमति दी जानी चाहिए।

(v) Regarding sluggish implementation of Pradhan Mantri Gram Sadak Yojana in Bihar particularly in Darbhanga.

श्री गोपाल जी ठाकुर (**दरभंगा**): मैं भारत सरकार की महत्वकांक्षी परियोजना प्रधानमंत्री ग्राम सड़क योजना फेज-3, जो ग्रामीण विकास मंत्रालय से संबंधित है, के विषय पर माननीय मंत्री महोदय का ध्यान आकर्षित कराना चाहता हूं । इस महत्वपूर्ण परियोजना से ग्रामीण क्षेत्र की सड़कों व पुलों का निर्माण एवं विकास करना है जिसके माध्यम से लोगों को सड़कों की अच्छी कनेक्टिविटी प्रदान हो सके । दरभंगा संसदीय क्षेत्र पूर्णतया बाढ़ प्रभावित क्षेत्र है और ग्रामीण क्षेत्र में सड़क संबंधी निर्माण कार्य मात्र 4 से 5 महीने ही संपादित हो सकते हैं । प्रधानमंत्री ग्राम सड़क योजना फेज 3 के अंतर्गत ना केवल दरभंगा अपितु बिहार राज्य सबसे पिछड़े पायदान पर है और जिसका प्रमुख कारण P.E.C एवं E.C के माध्यम से स्वीकृति में विलंब है । माननीय मंत्री महोदय से आग्रह है कि अविलंब पदाधिकारियों को P.E.C एवं E.C की बैठक आहूत करने हेतु दिशा निर्देश दिया जाए ताकि दरभंगा सहित बिहार राज्य से संबंधित डीपीआर जो ऑनलाइन हो चुका है उसको स्वीकृति मिल सके और सड़क निर्माण कार्य जल्द प्रारंभ किया जा सके ।

(vi) Regarding augmentation of irrigation facilities in Banaskantha Parliamentary Constituency, Gujarat

श्री परबतभाई सवाभाई पटेल (**बनासकांठा**): मेरे संसदीय क्षेत्र बनासकांठा जिले के अंतर्गत धानेरा, दांतीवाडा, लाखनी, डीसा, थराद, अमीरगढ, दांता, पालनपुर , और दीयोदर तहसीलों में भूगर्भ जल स्तर काफी नीचे है और यह भूजल स्तर निरंतर नीचे जाता ही जा रहा है। यदि हम भूजल के वर्तमान स्तर की बात करें तो यहाँ हजार फुट पर भी पानी नहीं मिल पा रहा है । यह अपने आप में एक जटिल एवं विकराल समस्या का रूप ले रही है और किसान इस समस्या के कारण त्रस्त हैं । इसी वजह से किसानों को सिंचाई के लिए बहुत कठिनाइयों का सामना करना पड़ रहा है । जनप्रतिनिधि होने के साथ साथ में स्वयं भी एक किसान हूँ इस नाते मैं किसानों की यह पीड़ा को भली भांति महसूस कर सकता हूँ । मेरा यह क्षेत्र किसान बाहुल्य है और यहाँ के सभी किसान कृषि और पशुपालन के व्यवसाय से जुड़े हुए हैं और इनके पास आय का दूसरा कोई स्रोत भी नहीं है इसलिए जीविकोपार्जन के साधन जुटाने में भी अनेकों कठिनाइयों का सामना कर रहे हैं। भारत में भूजल भण्डार के लगातार कम होने की चिंता को दूर करने के लिए हमारी सरकार द्वारा अटल भूजल योजना चलाई जा रही है इस योजना का उद्देश्य सामुदायिक भागीदारी के माध्यम से देश के प्राथमिकता वाले क्षेत्रों में भूजल प्रबंधन में सुधार करना है। इसी योजना के अंतर्गत राजस्थान साबरमती लिंक कैनाल को बनाए जाने का प्रावधान रखा गया है। यदि इस कैनाल का कार्य जल्द ही पूर्ण कर लिया जाये तो मेरे संसदीय क्षेत्र के उपरोक्त बताये गए तहसीलों में पानी की सिंचाई का एक नया स्रोत मिल जायेगा जिसका लाभ यहाँ के किसानों को मिलेगा और एक जटिल समस्या का कुछ हद तक निवारण भी हो सकेगा। इस कैनाल के साथ हमें और भी सिंचाई के साधन को तलाशना होगा जिससे कि इस समस्या का पूर्णतः निवारण हो जाये। अतः मेरा माननीय मंत्री जी से निवेदन है की मेरे बनासकांठा संसदीय क्षेत्र में सिंचाई की व्यवस्था को सुदृढ़ करने के लिए जल्द से जल्द कार्यवाही की जाये।

(vii) Regarding setting up of a post office at Sansad Adarsh Gram Panchayat Belawan, Rampur Block, Kaimur district, Bihar

श्री छेदी पासवान (**सासाराम**): मैं सरकार को अवगत कराना चाहता हूं कि सतरहवीं लोकसभा में मेरे द्वारा दूसरा सांसद आदर्श ग्राम पंचायत- बेलॉव, प्रखण्ड-रामपुर, जिला-कैमूर (बिहार) को सांसद आदर्श ग्राम योजना अन्तर्गत गोद लिया गया है, जहॉं के नागरिकों के सर्वांगीण विकास एवं मूलभूत सेवाओं को माननीय प्रधान मंत्री जी के मंशा के अनुरूप उपलब्ध कराने का लक्ष्य है । यह ग्रामपंचायत एक बड़ी आबादी वाला क्षेत्र है, जहॉं गरीब एवं कमजोर वर्ग के लोगों की बहुलता है, और उन्हे सभी प्रकार से विकसित करना सांसद आदर्श ग्राम योजना का लक्ष्य है । ज्ञातव्य हो कि 3-4 कि. मी. के अंदर इस पंचायत में कहीं भी पोस्ट ऑफिस नहीं है । पोस्ट ऑफिस के अभाव में लगभग 10000 (दस हजार) जनता एवं कर्मचारीगण डाक सेवा से वंचित हैं । इस सुदूर इलाके में सांसद आदर्श ग्रामपंचायत का चयन किया गया है। यहॉ पोस्ट ऑफिस का ब्रान्च स्थापित करना अति आवश्यक है। अतः अनुरोध है कि प्राथमिकता के आधार पर सांसद आदर्श ग्राम पंचायत-बेलॉव (प्रखण्ड-रामपुर) जिला-कैमूर (बिहार) में शीघ्र डाकघर की स्थापना हेतु संचार मंत्रालय को निर्देशित करने की कृपा की जाए ।

(viii) Need to connect Sohagara Dham with Ramayan Circuit and development of other tourist places in Salempur Parliamentary Constituency, Uttar Pradesh

श्री रविन्दर कुशवाहा (सलेमपुर): मेरा संसदीय निर्वाचन क्षेत्र सलेमपुर (उत्तर प्रदेश) पर्यटन की दृष्टि से काफ़ी पिछड़ा हुआ है । जबकि यहाँ पर्यटन की अपार संभावनाएं हैं । मेरे संसदीय निर्वाचन क्षेत्र से होकर राम जानकी पथ गुज़रता है जो रामायण सर्किट का हिस्सा है । राम जानकी पथ से केवल छह किलोमीटर की दूरी पर स्थित सोहगरा धाम में एक पौराणिक शिव मंदिर है, जहाँ पर जनकपुर से अयोध्या जाते समय माता सीता ने महादेव शिव की पूजा अर्चना की थी, लेकिन इस पौराणिक मंदिर को रामायण सर्किट से नहीं जोड़ा गया है जिसके बिना रामायण सर्किट अधूरा है । इसके अलावा सोहगरा धाम से सटे हुए दिगेश्वरनाथ धाम, सोहनाग धाम एवं मईल चौराहा पर विश्व प्रसिद्ध संत देवराहा बाबा का आश्रम है । मेरे संसदीय निर्वाचन क्षेत्र के बलिया में महान ऋषि और भृगु संहिता के रचयिता भृगु ऋषि का आश्रम है और बिहार की सीमा से लगे सोहनपुर में श्री राम जानकी मंदिर और एक विशाल तालाब है जिसे पर्यटन की दृष्टि से विकसित करने की आवश्यकता है । इन स्थानों को विकसित करने के लिए उत्तर प्रदेश की सरकार ने हर सम्भव प्रयास किया है लेकिन अभी बहुत कुछ करने की ज़रूरत है । अतः मैं माननीय मंत्री जी से मांग करता हूँ कि सोहगरा धाम को रामायण सर्किट से जोड़ने और सोहनाग धाम , दिगेश्वर नाथ धाम , देवराहा बाबा आश्रम मईल, श्री राम जानकी मन्दिर सोहनपुर और भृगु ऋषि आश्रम बलिया, को विकसित करने की कृपा करें । धन्यवाद ।

(ix) Regarding further education of Ukraine-returnee medical students in Indian Medical Colleges

श्री धर्मवीर सिंह (भिवानी-महेन्द्रगढ़): देश में मेडिकल शिक्षा दूसरे देशों के मुकाबले बहुत महंगी है इसलिए हर वर्ष हज़ारों छात्र मेडिकल शिक्षा लेने हेतु विदेशों में जाते है । सरकार को मेडिकल शिक्षा सस्ती करने हेतु सख्त कदम उठाने चाहिए है । जनसंख्या के हिसाब से देश में डॉक्टरों की बहुत ज्यादा कमी है । हर वर्ष जितने डॉक्टर देश को मिलने चाहिए उससे भी कई गुना कम डॉक्टर निकलते है । और जो निकलते है उनमे से भी बहुत से विदेशो में चले जाते है । हाल ही में रूस-युक्रेन युद्ध के बाद हज़ारों की संख्या में मेडिकल छात्र आखिरी साल से लेकर पहले साल तक अपने देश आए है । इन छात्रों के माता-पिता ने लाखों रुपए खर्च कर इन्हें बाहर पढ़ने के लिए भेजा था । लेकिन युद्ध के बाद हालात सभी के सामने है । सरकार ने आखिरी साल वालों को यहाँ एडजस्ट करने की बात की है लेकिन जो हज़ारों छात्र पहले-दूसरे-तीसरे साल में पढ़ाई कर रहे हैं उनके बारे में क्या सोचा है? सरकार को इन सभी छात्रों को अपने देश के मेडिकल कॉलेजों में सीटें बढ़ाकर इन सभी छात्रों को अडजस्ट करना चाहिए । ताकि इन छात्रों की सालें बर्बाद न हो और इनके माता-पिता की सालों की कमाईं भी बर्बाद होने से बच सके ।

(x) Regarding provision of salary, allowances and other facilities to wardens of civil defence service

श्री राजेन्द्र अग्रवाल (मेरठ): नागरिक सुरक्षा कोर के वार्डनों द्वारा देश की आतंरिक सुरक्षा व कानून व्यवस्था में समय-समय पर सहयोग किया जाता है लेकिन इसके एवज में इन्हें सरकार द्वारा किसी भी प्रकार का प्रशिक्षण भत्ता, ड्यूटी भत्ता, वेतन अथवा मानदेय प्रदान नहीं किया जाता है । देश के अनेक राज्यों में नागरिक सुरक्षा कोर के वार्डनों को भत्ता, वेतन व मानदेय सहित पुलिस जैसी वर्दी तथा स्थानीय स्तर पर होमगार्डस् की तरह पुलिस थानों में कमरा भी दिया जाता है । मेरा सरकार से अनुरोध है कि नागरिक सुरक्षा कोर के वार्डनों को अन्य राज्यों की तरह प्रशिक्षण भत्ता, ड्यूटी भत्ता, वेतन अथवा मानदेय सहित प्रत्येक पुलिस थाने में एक कमरा भी दिलाया जाये ताकि स्थानीय स्तर पर पुलिस के साथ इनका बेहतर समन्वय स्थापित हो सके ।

(xi) Regarding release of funds for works undertaken under Deen Dayal Upadhyay Gram Jyoti Yojana in Madhya Pradesh

श्री गणेश सिंह (सतना): मैं माननीय मंत्री महोदय का ध्यान दीनदयाल उपाध्याय ग्राम ज्योति योजना की तरफ दिलाना चाहता हूँ । जिसमें फीडर विभक्तिकरण, मीटरीकरण, वितरण प्रणाली, सुदृढ़ीकरण तथा ग्रामीण विद्युतीकरण के कार्यों हेतु दीनदयाल उपाध्याय ग्राम ज्योति योजना में कुल राशि 2885.87 करोड़ रूपये की कुल 50 परियोजनाएं मध्य प्रदेश हेतु स्वीकृत की गई थी । उक्त योजना में मध्य प्रदेश सरकार द्वारा 20393 ग्रामों का सघन विद्युतीकरण किया गया । 312671 गरीबी रेखा से नीचे जीवन यापन करने वाले हितग्राहियों को नि:शुल्क कनैक्शन दिये जाने के प्रावधान के साथ 145, 33/11 के.व्ही. के उपकेन्द्र बनाये गये । 21590.25 किलोमीटर 11 के.व्ही. लाइन और 25633.3 किलोमीटर एल.टी. लाइन के कार्य किये गये हैं तथा सांसद आदर्श ग्राम योजना के तहत 46 ग्रामों के विद्युतीकरण का कार्य किया जा चुका है । उक्त योजनाओं में से सभी 50 परियोजनाओं के संपूर्ण कार्य का प्रतिवेदन ग्रामीण विद्युतीकरण निगम लिमिटेड को भेज दिया गया है । लेकिन अभी तक क्लेम राशि जारी नही की गई है । माननीय मंत्री महोदय से मेरी मांग है कि जल्द से जल्द राशि स्वीकृत किया जाये ।

(xii) Regarding grant of bail to alleged accused persons in Mumbai, Maharashtra

श्री गोपाल शेट्टी (मुम्बई उत्तर): देश में एक सामान्य व्यक्ति से लेकर प्रतिष्ठित व्यक्ति के ऊपर पुलिस प्रशासन द्वारा गंभीर धाराएं लगाए जाने के परिणामस्वरूप उन्हें जमानत इत्यादि में न केवल अधिक परेशानी का सामना करना पड़ रहा है, बल्कि आर्थिक अपव्यय भी हो रहा है । देश की आर्थिक राजधानी मुंबई में ही आज की स्थिति के अनुसार 5 हजार से अधिक जमानत से संबंधित मामले पेंडिंग पड़े हुए हैं । इस संदर्भ में, मैं माननीय उच्चतम न्यायालय के दो माननीय न्यायाधीशों की खंडपीठ द्वारा 11 जुलाई, 2022 में दिए गए उस जजमेंट की ओर भी ध्यान दिलाना चाहूंगा, जिसमें माननीय उच्चतम न्यायालय ने केन्द्र सरकार से किमिनल केसों में आरोपियों की जमानत पर रिहाई को सरल बनाने के लिए नया कानून बनाने पर विचार किए जाने हेतु कहा है ।

यह भी अत्यधिक चिंता का विषय है कि पुलिस द्वारा लोगों के ऊपर जो गंभीर धाराएं लगाई जाती हैं, उनमें एक लम्बी कानूनी प्रक्रिया के 10-15 वर्षों बाद दोषी निर्दोष साबित होकर न्यायालय से इज्जत बरी होकर निकल जाते हैं । लेकिन, बाहर आकर उन्हें मानसिक प्रताड़ना से गुजरना पड़ता है । ऐसी स्थिति में मेरा सरकार से अनुरोध है कि माननीय उच्चतम न्यायालय के जजमेंट के अनुसार किमिनल केसों में आरोपियों की जमानत पर रिहाई को सरल बनाए जाने हेतु नया कानून बनाने और इसमें ऐसे मामलों में, जिनमें पुलिस द्वारा लगाए गए गंभीर आरोप न्यायालय में सिद्ध नहीं हो पाते हैं, उनमें संबंधित पुलिस अधिकारियों के विरूद्ध जिम्मेवारी सुनिश्चित करते हुए दण्डात्मक प्रावधान किए जाएं। दूसरा, मेरा सरकार से यह भी अनुरोध है कि देश में विशेषकर मुंबई महानगर में जमानत से संबंधित लंबित वादों की संख्या में निरंतर वृद्धि को दृष्टिगत रखते हुए आजादी के अमृत महोत्सव पर रियायत देते हुए लंबित वादों के शीघ्र निस्तारण हेतु आवश्यक कदम भी उठाए जाए ।

(xiii) Need to provide compensation to farmers whose lands have been acquired for fencing purpose in border areas of the UT of Jammu and Kashmir

श्री जुगल किशोर शर्मा (जम्मू): मैं सरकार का ध्यान जम्मू कश्मीर राज्य के उन सीमावर्ती स्थानों की **ओ**र ले जाना चाहता हूँ, जहाँ की सीमा पर तारबंदी हुई है । तारबंदी के कारण, तारबंदी की दूसरी **ओर** जो खेती की जमीन थी, जिसे अधिग्रहण कर लिया गया है, उस जमीन पर खेती करने वाले किसान बेरोजगार हो गए हैं । उनका जमीन ही एकमात्र सहारा है । जबसे उनकी जमीन तार के उस पार चली गयी है, तब से वह बड़ी मुसीबतों की जिन्दगी जी रहें है । उनकी भुखमरी की नौबत आ गयी है । इस तारबंदी की व्यवस्था में उन गरीब किसानों का क्या दोष है? ना ही उन्हें कोई रोजगार मिला और ना ही उन्हें अभी तक उस जमीन का मुआवज़ा मिला है । जिससे कि वह आपने परिवार का भरण-पोषण कर सकें । अत: मैं सरकार से विनती करना चाहता हूँ कि उन किसानों को जल्द से जल्द मुआवज़ा देने का कष्ट करें ।

धन्यवाद ।

(xiv) Regarding expediting of 6-laning work of NH-65 from Hyderabad to Vijayawada

SHRI KOMATI REDDY VENKAT REDDY (BHONGIR): I would like to bring to the kind notice of the Government the need to expedite the 6-laning work of NH-65 from Hyderabad to Vijayawada Section which was to be commenced by April, 2022 and completed by April, 2024. Section 93 of AP Re-organization Act, 2014 and Schedule 13 provides Rapid Rail and Road Connectivity but the same has not materialized which will defeat the very purposes of the assurances provided in the A.P. State Bifurcation Act resulting in stalling of infrastructure development of both the States of Andhra Pradesh and Telangana. To meet the present requirements, 6-laning of this stretch is very much essential to avoid frequent accidents and as Telangana is a landlocked State, it requires improved road network to reach various ports in Andhra Pradesh rapidly. I, therefore, request the Hon'ble Minister of Road Transport and Highways to kindly give necessary instructions immediately to the concerned officials to expedite the 6-laning work of the NH-65 from Hyderabad to Vijayawada Section.

(xv) Regarding stoppage of trains at Sarupathar Railway Station

SHRI GAURAV GOGOI (KALIABOR): I want stoppage of Jan Shatabdi Express, BG Express & Weekly Chennai Express at Sarupathar Railway Station. Sarupathar, one of the busiest railway stations in Golaghat, attracts large revenue as passengers to Nagaland also travel from this station. The area does not have an airport within a 100 km radius and night travelling is also dangerous due to wild life presence. Station collects more revenue than Hojai and Mariani station where all major trains have stops in reservation and current tickets category respectively. In addition to this, one pair of DEMO passenger train in between Mariani-Lumding Station may also please be introduced, which will help the inhabitants. There is a need of stoppage of Guwahati Intercity Express (15606) at Khumtai Railway Station. Similarly, Khumtai Railway station in Borua Khat, Assam is in close proximity to tea gardens like Khumtai Tea Estate, Butalikhuwa Tea Estate, Sundariting Tea Estate and Goriyajan Tea Estate. Due to lack of railway connectivity, the inhabitants of the region are unable to market their cultivated produce effectively. There is requirement of level crossing near Chungajan Railway station. I request a Level crossing near Chungajan Railway Station in front of Chungajan Higher Secondary School. Due to lack of level crossing, students and villagers are facing difficulties, which may lead to accidents in near future.

(xvi) Regarding ESI facility for contract workers of Salem Steel Plant

SHRI S.R. PARTHIBAN (SALEM): Salem Steel Plant has more than 1000 contract workers working for many years. These contract workers are not yet getting ESI facility. Several inquiries were made from the SSP office regarding this. ESI facility is available only to IndcoServe and Security personnel working in Salem Steel Plant. While I enquired with the related officials, they said Salem Steel Plant is located in ESI non-implemented area as on date and hence ESI benefit could not be provided to workers working in such area. The extension of ESI benefit to entire Salem District is under progress. I request the Hon'ble Minister to speed up the process to implement the ESI scheme in the entire Salem District. It will help the contract workers and others to get ESI facility.

(xvii) Need to declare Nabinagar-Barun road as National Highway

श्री महाबली सिंह (**काराकाट**): **मैं** सरकार का ध्यान अनुग्रह नारायण रोड सिरिस-चरण अंकोरहा मंझिआँव पथ जो नबीनगर-बारुण मुख्य सड़क को राष्ट्रीय रा**ज**मार्ग (नेशनल हाईवे) में शामिल कराने के संबंध मे आकर्षित कराना चाहता हूँ **|** मेरे काराकाट लोक सभा क्षेत्र के अन्तर्गत नबीनगर विधानसभा क्षेत्र का अनुग्रह नारायण रोड रेलवे स्टेशन जिला मुख्यालय का मुख्य स्टेशन है । नबीनगर विधानसभा क्षेत्र के लोगों को सड़क के अभाव में डेहरी-ऑन-सोन रेलवे स्टेशन रोहतास में जाकर ट्रेन का सफर करना पड़ता है । जबकि अनुग्रह नारायण रोड से मुशी बिगहा, जीवा बिगहा, सिरिस के रास्ते चरण, रेगानियाँ मंझौली, सोनोरा, अंकोरहा, एन. पी. जी. सी. एल., बी. आर. बी. सी. एल. एवं एन. टी. पी. सी. को जोड़ने वाली नबीनगर बारुण मुख्य सड़क है **|** इसकी दूरी लगभग 30 किलोमीटर है । नबीनगर बारुण मुख्य सड़क को राष्ट्रीय रा**ज**मार्ग (नेशनल हाईवे) में शामिल कराने से इस क्षेत्र के लाखों लोग लाभान्वित होंगे । खासकर के एन. टी. पी. सी. के दो दो मेगा पावर परियोजना के अधिकारी/कर्मचारी को अनुग्रह नारायण रेलवे स्टेशन जाने में काफी सुविधा होगी तथा नबीनगर विधानसभा क्षेत्र के लोगों को अनुग्रह नारायण रोड रेलवे स्टेशन एवं जिला मुख्यालय में सुविधा होगी तथा समय भी कम लगेगा । अत: **मैं** सरकार से मांग करता हूँ कि नबीनगर-बारुण मुख्य सड़क को राष्ट्रीय रा**ज**मार्ग (नेशनल हाईवे) में शामिल किया जाये ।

(xviii) Regarding release of pending dues of sugarcane farmers

श्री मलूक नागर (**बिजनौर**): देश के गन्ना किसान बहुत परेशान हैं क्योंकि गन्ना खरीद का बकाया भुगतान अभी तक गन्ना किसानों को नहीं मिल पाया है । बकाया भुगतान पर जो भी उचित ब्याज बनता है तथा जो बकाया भुगतान गन्ना किसानों को नहीं मिला है, उसे ब्याज के साथ जोड़कर जल्दी से जल्दी दिलवाया जाए जिससे देश की रीड़ की हड्डी (कृषि क्षेत्र) मजबूत होगा एवं देश की अर्थव्यवस्था मजबूत होगी और देश का किसान खुशहाल रहेगा ।

(xix) Regarding steps to solve Bank fraud cases

SHRI KOTHA PRABHAKAR REDDY (MEDAK): I would like to draw the kind attention of the Government towards the reported bank frauds in the country. I would like to state that the Hon. Prime Minister in his Independence Day speech on 15th August, 2019 had promised to make the Indian economy a $5 trillion economy, by 2024 but instead, in just over seven years, bank fraud has surpassed $5 trillion. It's worth noting that India's total fraud loans in 2020-21 alone amounts to Rs. 1.37 lakh crore, accounting for 99 per cent of all bank frauds. Banks operating in India accounted for fraud of Rs 4.92 trillion as of March 31, 2021, accounting for over 4.5 per cent of the total bank credit. The public sector banks have borne the worst of the scams so far. According to the figures for 2019-21, public sector banks are responsible for Rs 2.94 lakh crore in frauds, while private sector banks are responsible for Rs 86,355 crore. I request the Hon'ble Finance Minister to kindly intervene in the matter and take necessary steps to solve such bank fraud cases and recover the same.

(xx) Regarding establishment of a CGHS Wellness Centre in Satara District, Maharashtra

SHRI SHRINIWAS DADASAHEB PATIL (SATARA): There is a long-standing demand for establishment of CGHS Wellness Centre in Satara, Maharashtra in my Lok Sabha constituency for Central Government employees, pensioners, army jawans and their family members. During the Covid 19 Pandemic, Central Government employees, pensioners and family members of Army jawans have undergone numerous hardships due to inadequate Central Government supported health care services in my Satara district. At present, there are CGHS facilities and Wellness Centres in Pune. Due to travel time involved and physical hardship, employees and pensioners from my area find it difficult to avail the services provided at Pune. There is a genuine need for establishment of one CGHS Wellness Centre in Satara District. It will be beneficial for a large number of serving Central Government employees, pensioners, army jawans and their families in the pocket of Satara and nearby Sangli, Kolhapur and Ratnagiri Districts of Maharashtra. There are many multispeciality hospitals in Satara districts willing to join CGHS empanelment. In view of above, it is requested to set up a CGHS Wellness Centre in Satara District of Maharashtra.

(xxi) Regarding airfare from Gulf countries to Kerala

DR. M P ABDUSSAMAD SAMADANI (MALAPPURAM): I want to draw the attention of the Government towards the unfortunate situation of the air ticket fare hike in the sectors from the Gulf countries to Kerala without any prescribed limit during the vacations. This has led the pravasi passengers to a very difficult situation. They are compelled to pay four or five times of the actual fare for just coming home during the vacation. The rate from the gulf countries to Kerala becomes higher than that of a return trip to Europe. Many of the pravasi passengers were compelled to cancel their journeys to their motherland due to this difficult situation. The ticket fare of those who travel with family members amounts to lakhs of Rupees. During the vacation, number of passengers in this sector increases substantially. Therefore, it is unfair to increase the fare in this manner. I request the Government to intervene in this matter and take urgent steps to check this trend.

माननीय सभापति : सभा की कार्यवाही, मंगलवार, दिनांक 19 जुलाई, 2022 को प्रात: ग्यारह बजे तक के लिए स्थगित की जाती है ।

14.07 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 19, 2022/Ashadha 28, 1944 (Saka)

INTERNET

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following addresses:

http://www.parliamentofindia.nic.in
http://www.loksabha.nic.in

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business
in Lok Sabha (Sixteenth Edition)